

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 60 of 2026(SZ)

IN THE MATTER OF:

Padala Lova Dora,
Visakhapatnam, A.P & Others.

...Applicant(s)

Versus

The State of Andhra Pradesh,
Through the Principal Secretary,
WRD & Ors.

...Respondent(s)

REPORT FILED BY : RESPONDENT NO.5

Date: 13.06.2026



**K. RAVINDRANATH,
ADVOCATE**

Enrolment No.889 of 1983

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

No.35, Flat No. A-2 'Aurora' Apartments,

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Mobile No.9840057777

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Date: 13.06.2026



K. RAVINDRANATH,
ADVOCATE
Enrolment No.889 of 1983
STANDING COUNSEL FOR GOVERNMENT OF
ANDHRA PRADESH
A.P. POLLUTION CONTROL BOARD

The brief explanation of chronological events in respect of Works of Polavaram Irrigation Project Left Main Canal Excavation in Hilly terrain comprised of Hard Rock with Controlled Blasting Operations PIPLMC Package-6A are as follows in connection with NGT Applicant Padala Lova Dora

The work of Polavaram Irrigation Project Left Main Canal Package No.6 including “Conducting detailed investigation including sub-soil exploration and preparation of Hydraulic particulars, Designs and Engineering, Preparation of estimates and excavation of main canal, formation of banks including canal lining and construction of CM&CD works formation of Service roads on right bank of the canal from Km:111.000 to Km:136.000+0.780 of LMC of Polavaram Irrigation Project Left Main Canal” was entrusted to M/s Madhucon Sino Hydro (JV), Hyderabad vide Agreement No. 77/2004-05 Dt.23.02.2005

Due to the slow progress of the execution of works and reluctance of the agency to increase the pace of execution, part of balance work was deleted from the original agency M/s.Madhucon Sino Hydro (JV), Hyderabad under clause 60 (C) of PS to APDSS and entrusted to the willing agency M/s BSR Infratech India Limited along with the benefits of G.O.Ms.No. 22 & 63 by the Government vide Memo No. ICD01-MJIROIC28/14/2018–PROJECTS–I–WRD Dt: 30.01.2019.

Later, during the visit of Polavaram Irrigation Project Left Main Canal by the Honorable Chief Minister of Andhra Pradesh at Darlapudi, Instructions were issued to complete the balance works of Polavaram Irrigation Project Left main canal to facilitate the uninterrupted water flow in the canal up to Anakapalli District and to meet industrial needs of Visakhapatnam. Accordingly, The Government has accorded Administrative approval for the execution of essential balance works of PIPLMC Package 6A for Rs.379.76Cr vide G.O.Rt.No.319 WATER RESOURCES (Proj.I.A2) DEPARTMENT, Dated:03.09.2024.

Accordingly the work “ Balance Essential Works of PIPLMC Package 6 – Conducting detailed Investigation, preparation of Hydraulic particulars, Designs and Engineering, Preparation of estimates and excavation of Main canal formation of banks including canal lining and construction of CM&CD works in Balance Essential works from KM 111.000 to KM 136.000 entrusted earlier to M/s BSR Infratech India Ltd as PIPLMC Package-6A which was

pre-closed was entrusted to M/s BSR Infratech India Ltd vide Agreement No : 10^{SE} / 2024-25, Dated: 10.01.2025 by inviting the tenders in e-Procurement platform. The agency has started the canal excavation works which it passes through the hilly terrain adjacent to habitant colonies of Payakaraopeta village from Km 111.600 to Km 112.400.

The agency has obtained permission for execution of canal in Hard Rock with Controlled Blasting from the Revenue Divisional Officer, Narsipatnam vide Proceedings No: Rc.No : 133/2025/A/Dt: 15.02.2025 and also there is Environmental Clearance to the Polavaram Project. Accordingly, the agency is executing the Canal Excavation in Hard Rock with Controlled Blasting in the flumed section from Km 111.000 to Km 113.000 which is adjacent to the Residential Areas namely Durga Nagar, Rajeev Nagar Colony and Durga Colony in Payakaraopeta Village and the alignment from Km 111.000 to Km 113.000 is approved vide Lr No.CE/CDO/EE/Div-1/DEE-1/AEE-5/PIPLMC/Pkg-6/FlumedSection/HP's/Revisiion-1/31-2018/16A/Dt 17-02-2025. "The 2 km alignment was approved after due consideration of the nearby residential areas, namely Durga Nagar and Rajeev Nagar Colony of Payakaraopeta Village. As per the instructions issued, canal work was undertaken, and controlled blasting was carried out strictly in accordance with the approved procedures and safety measures."

Further, it is submitted that the residents of Durga Nagar, Durga Colony and Rajeev Nagar Colony of Payakaraopeta village are continuously obstructing the controlled blasting operations in reach from Km 111.650 to Km 112.300 stating that their houses and properties are getting damaged due to the vibrations from the blasting operations. In the said reach i.e., from Km 111.650 to Km 112.300, around 6.5 Lakh Cum quantity of Rock is balance for excavation using controlled blasting. On receipt of the information by the Field Officers and the Executive Engineer, PIPLMC Yelamanchili Division, the issue was brought to the notice of the District Collector, Anakapalli by the Superintending Engineer, PIPLMC Circle, Tuni and requested to resolve the issue. In turn the District Collector, Anakapalli have directed the Revenue Divisional Officer, Narsipatnam and Deputy Superintendent of Police, Narsipatnam to deploy their personnel and conduct controlled blasting operations duly following all the safety precautions in the presence of Revenue Department and Police Department authorities as well to pacify the agitating crowds.

Accordingly, additional precautionary measures were taken such as line drilling along the canal excavation line, reducing number of holes to 5 No's and at a depth of 3m in single blast. As per the instructions of the District Collector, the Deputy Superintendent of Police, Narsipatnam and the Revenue Divisional Officer Narsipatnam have visited the site and supervised the controlled blasting operations. But the residents of the adjacent habitation are still continuing their protest by filing objections in PGRS, approaching authorities of various departments to stop the controlled blasting operations.

Further, the Mandal Revenue Officer, Payakarapeta has submitted in PGRS portal vide Lr No: : 94/2025/SA/dt. 01-07-2025 that **“no damage was caused at the polavaram project site and also a small quantity of ammunition was being used at the said site not exceeding the limits”**. The Divisional Mines and Geology Officer, Narsipatnam vide Lr. No: 25/ Public Issues Resolution Department / 2023 Dated: 28.08.2025 stated that **“the blasting was being carried out and observed that the hill was made up of kondalite stone and gravel. Therefore, by using less blasting materials to blast the hill and using controlled blasting to reduce the intensity of the blasts, the impact of the blasts on the said residences was less and there was no danger to their houses”**.

Further, Several meetings are conducted in the chamber of Mandal Tahsildar, Payakaraopeta with the concerned field officers of water resources department and the agency personnel in the presence of Public Representatives of the Durga Nagar, Durga Colony and Rajeev Nagar Colony of Payakaraopeta village to convince the villagers. Further, on 14.10.2025 the residents of Durga Nagar, Durga Colony and Rajeev Nagar Colony of Payakaraopeta village obstructed the blasting operations, completely halting the excavation works in the flumed section and also not to carry out any excavation operations in the night time.

In this connection, a review meeting was held by the Hon'ble Minister for Home Affairs and Disaster Management, MLA Payakaraopeta on 18.10.25 at her residence cum Camp Office at Nakkapalli with the residents of Durga Nagar, Rajeev Nagar Colony and Durga Colony of Payakaraopeta Village, Revenue Department, Executive Engineer, PIPLMC Division, Yelamanchili, Water Resources Department, Agency Personnel of M/s BSR Infratech India Ltd and Police Department. In the review meeting, the Hon'ble Minister for Department of Home

Affairs and Disaster Management has instructed to execute the works smoothly using Controlled Blasting with 3 Holes @ 3m Depth at one time, in the presence of the officials of Police Department, Revenue Department and representative of the local residents duly following all the safety precautions, but the residents of Durga Nagar insisted on executing the excavation works using Machinery instead of blasting operations. Further based on the concerns raised by the villagers in the review meeting, the Honorable Minister of Home Affairs and Disaster Management have instructed the R&B Authorities to conduct technical inspection of the buildings (Enumeration) with the officials of Revenue Department, Water Resources Department and Police Department in the presence of Public Representatives. The Enumeration is also completed on 19.11.2025 and report was awaited from the R&B Department.

Meanwhile, on Dated 19.11.2025 this office has received the copy of the Personal Notice of the High Court Advocate addressed to M/s BSR Infratech India Ltd in W.P.No. 31601 of 2025 seeking that

1. To cease all the blasting operations
2. To suspend the proceedings i.e., Controlled Blasting Operations Permissions issued by the RDO, Narsipatnam
3. Challenging the replies filed by the MRO and Divisional Mines and Geology Officer, Narsipatnam
4. To constitute an independent expert committee comprising of Structural Engineer and Geo-technical Expert to conduct a comprehensive survey for assessing the damage and to arrange the fair compensation to the villagers.

In this regard, currently the controlled blasting operations are going on as per the instructions of the Honorable Minister of Home affairs and Disaster Management in very smoothly with only 3 No's of Holes @3m Depth in a single blast in the presence of the Revenue Department, Police Department, Water Resources Department and Public Representatives. And also Technical Inspection of the R&B Department as requested by the Petitioners to assess the damage for the houses fall within 100m of the Canal was also completed and awaiting for the report.


All the controlled blasting operations are conducted duly taking all the precautionary measures in the presence of authorities of the Revenue Department and the Police Department. The Controlled Blasting Operations are being closely monitored by the higher authorities of the Revenue Department and the Police Department and also we are using seismographs to measure ground vibrations during the each and every blasting.

And also no one get injured due to controlled blasting operations in the working site as all the safety measures are taken to arrest the fly of rock with Tyre Mufflers and by blowing safety siren and monitoring in all the directions to stop entry in to blasting location before every blast.

It is also submitted that potential respiratory hazards are effectively mitigated, as particulate matter and dust accumulation on-site are kept well within permissible safety limits by sprinkling water with water tanks regularly in and around the blasting operations.

From chainage 111.000 to 113.000, blasting operations were carried out throughout the entire reach without causing any damage to the nearby HTE towers which are 12 mtrs away from the blasting location or to the houses located in and around the blasting area.

During the hearings on this W.P. 31601 of 2025 at the Hon'ble High Court of Andhra Pradesh, on one of the hearing the Hon'ble justice has ordered the learned council to produce the house sanction plans of the residents of Durga Colony and Rajeev Colony to the High Court. Subsequently the learned counsel for the petitioners has requested to withdraw the writ petition to approach the Nation Green Tribunal. On request of the learned Council and Petitioners, the Hon'ble Smt. Justice Kiranmayee Mandava has dismissed the writ petition 31601 of 2025 as withdrawn.


8/6/26
Executive Engineer
PIPLMC DIVISION
Yelamanchili-531055
Anakapalle District.

**GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT**

6

From:
Sri.T.V.N.A.R.Kumar,
Chief Engineer (F.A.C),
Central Designs Organization (A.P),
Sai Balaji Complex, Near Iron Yard,
Bhavanipuram, Vijayawada-520012.

To:
The Chief Engineer,
Polavaram Irrigation Project,
Dowlaiswaram.

Lr.No.CE/CDO/EE/Div-1/DEE-1/AEE-5/PIPLMC/Pkg-6/Flumed section/HP's/Revision-1/
31-2018/16^A/Dt:17.02.2025.

Sir,

Sub: WRD-Conducting detailed investigation, preparation of hydraulic particulars designs and Engineering preparation of estimates and excavation of PIPLMC from Km 111.00 to Km 136.00 including canal lining and construction of CM&CD works of left main canal of Polavaram Irrigation Project- part of works entrusted under class 60(c) of PS to APDSS- Revised Hydraulic Particulars of the flumed section from Km 111.00 to km 113.00 in Package No.6 of PIPLMC – Communication of approved Hydraulic Particulars (tentative approval) – Revision-1 – Reg.

- Ref: 1. T.O.Lr.No.CE/CDO/B&CS-II/1219/05/486, Dt:20.12.2007.
2. Inspection report of Technical Advisory Committee on LMC, Dt:30.10.2017.
3. ENC/PIP Lr.No.ENC/PIP/SE(DPM)/EE(D)/DEE2(D)/AEE4(D)/PIPLMC/Pack.6/291, Dt:27.02.2018.
4. T.O.Lr.No.CE/CDO/EE/Div-1/DEE3/AEE1/59/2018, Dt:08.03.2018.
5. Lr.No.ENC/PIP/SE(DPM)/EE(D)/DEE2(D)/AEE4(D)/PIPLMC/Pack.6/870, Dt:12.06.2018.
6. T.O.Lr.No.CE/CDO/EE/Div-1/DEE3/AEE8/220/2018, Dt:14.08.2018.
7. T.O.Lr.No.CE/CDO/EE/Div-1/DEE3/AEE1/59/2018, Dt:20.05.2019.
8. Joint Inspection of CE/CDO & CE/PIP, Dt:25.01.2025.
9. CE/PIP Lr.No.CE/PIP/SE(DPM)/EE(D)/DEE2(D)/AEE4(D)/PIPLMC/Pack.6/171, Dt:31.01.2025.
10. CE/PIP Lr.No.CE/PIP/SE(DPM)/EE(D)/DEE2(D)/AEE4(D)/PIPLMC/Pack.6/camp, Dt:06.02.2025.

Advert to the references 8th, 9th & 10th cited above, it is informed that the revised alignment and hydraulic particulars (Revision-1) of PIPLMC Pkg-6 from Km 111.000 to Km 113.000 are approved tentatively and here with communicated with the following observations.

- 1) The revised alignment as proposed and furnished by the Chief Engineer, Polavaram Irrigation Project, Dowlaiswaram is generally in order and approved tentatively. The Project Authorities shall ensure the revised alignment is with in the land acquisition boundaries.

- 2) The final approval of the alignment for Package-6 (Km 111.000 to Km 136.780/136.105) will be accorded after incorporating the alignment now approved and furnish the total alignment duly confirming the total length of package.
- 3) The Revised Hydraulic Particulars of PIPLMC – Package-6 (Revision-1) from Km 111.000 to Km 113.000 are approved tentatively. The Project Authorities are requested to furnish the revised hydraulic particulars of PIPLMC-Pkg-6 from Km 111.00 to km 136.780/136.105 duly including the revised hydraulic particulars of flumed section for according final approval.
- 4) The length of flumed section reach is increased from 1.853 Km to 2.000 Km which may effect the successive changes of remaining structures in package-6 and the same shall be examined. The proposal for such revision in already approved drawings may be furnished to this office.
- 5) The project authorities shall furnish the revised hydraulic particulars of total package of PIPLMC-Pkg-6, duly mentioning structure chainages as Km #. ### (O) / Km #. ### (N). (i.e., new chainage in the already approved HP's as old (O) and chainage arrived as new(N)).
- 6) As informed by the Project Authorities vide 9th cited , more than half of the structures are not approved. Hence, it is suggested to measure the entire package along the center line and finalize the actual chainages before furnishing the balance drawings for approval to the competent authority.
- 7) The Project Authorities shall take the undertaking from the agency that no extra claim over and above the agreement will be claimed due to any change.
- 8) The minimum radius of curvature shall be 900m for canal discharge more than 280cumecs as per IS 5968:1987, table-1. As all the proposed curves in flumed section from Km 111.00 to Km 113.000 are less than the above, lining with proper super elevation shall be provided at all the IP points of curves.
- 9) For the CM&CD structures where the Loss of Head is not sufficient/not provided , the structure shall be designed suitably to nullify the afflux and furnish the proposals accordingly.
- 10) For any deletion or addition of CM & CD works in the package-6 found necessary during execution, the proposal may be placed before the competent authority for discussions on financial implications based on agreement conditions and to offer their recommendation. After approval by the competent authority, the same shall be included in the HPs statement and the proposals shall be referred to the CDO for revision.

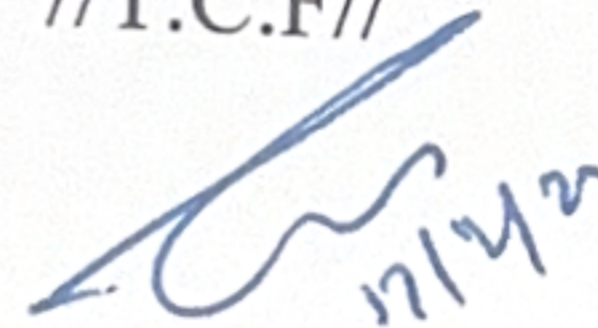
- 11) It is to inform that approval of revised HP's i.e., Revision-1 is based on the data/inputs provided by the project authorities, therefore the approval does not absolve the project authorities from the responsibility of adequacy of data inputs.
- 12) As the alignment is revised, the new alignment shall be joined seamlessly with the tail-end reach of PIPLMC Package-5 and the completed portion of Package-6 ensuring the canal remains within the available land limits.
- 13) The cut & cover is proposed by the project authorities with 8 vents with 6.00m width in total of 53.00m for a length of 150m from Km 112.510(O)/112.600(N) to Km 112.660(O)/112.750(N) in the flumed section with LOH of 4cm and the same is considered in the revised HP's in the reach.
- 14) The Cross Drainage structures from Km 111.000 to Km 113.000 in Package-6 are proposed at various valley locations with certain catchment areas. The Project Authorities shall verify these on site by conducting detailed survey, prior to prepare and submit the design and drawings for approval, for effective functioning of the Cross Drainage structures.

Encl:- 1. Hydraulic Particulars Statement- 1No

Yours faith fully,
Sd/-(17.02.2025),
Chief Engineer
Central Designs Organization,
Vijayawada.

Copy to the Superintending Engineer, PIPLMC Circle, Tuni for information and necessary action.

//T.C.F//



Executive Engineer,
Division-1, CDO,
Vijayawada.

af
17/2/25

REVISED HYDRAULIC PARTICULARS OF POLAVARAM IRRIGATION PROJECT LEFT MAIN CANAL FROM KM 111.000 TO KM 113.000 (FLUMED SECTION REACH) - PACKAGE-VI (REVISION -1)

S.No	REACH in Km.		DISTANCE in (Km)	REQUIRED DISCHARGE in (cumecs)	HYDRAULIC PARTICULARS							BED LEVEL				LOSS OF HEAD			COEFFICIENT OF RUGOSITY (ε)	PROPOSED STRUCTURE		
	FROM	TO			BED WIDTH in m	F.S.D in m	FREE BOARD in (m)	SURFACE FALL	SIDE SLOPES	VELOCITY in m/sec	DESIGNED DISCHARGE in (cumecs)	AT START	AT END	FULL SUPPLY LEVEL	AT START	AT END	T.B.L	DUE TO BEDFALL in (m)			DUE TO CM/CD STRUCTURE in (m)	TOTAL in (m)
1	111.000	111.010(N)	0.010	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.788	27.787	32.438	32.437	33.438	33.437	0.001	0.000	0.001	0.018	O.T (Satyavaram channel) @ KM 111.010(N) (Sited from km. 111.550)
2	111.010(N)	111.020(O) / 111.150(N)	0.140	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.787	27.774	32.437	32.424	33.437	33.424	0.0130	0.075	0.088	0.018	Cross Regulator @ KM 111.020(O) / KM 111.150(N)
3	111.020(O) / 111.150(N)	111.533(O) / 111.525(N)	0.375	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.699	27.665	32.349	32.315	33.349	33.315	0.0340	0.003	0.037	0.018	Single Lane Bridge @ KM 111.533(O) / KM 111.525(N)
4	111.533(O) / 111.525(N)	111.544(O) / 111.550(N)	0.025	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.662	27.660	32.312	32.310	33.312	33.310	0.0020	0.000	0.002	0.018	Under Tunnel @ KM 111.544(O) / KM 111.550(N)
5	111.544(O) / 111.550(N)	111.725(O) / 111.830(N)	0.280	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.660	27.635	32.310	32.285	33.310	33.285	0.0250	0.003	0.028	0.018	Super Passage @ KM 111.725(O) / KM 111.830(N)
6	111.725(O) / 111.830(N)	112.263(O) / 112.410(N)	0.580	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.632	27.579	32.282	32.229	33.282	33.229	0.0530	0.000	0.053	0.018	Super Passage @ KM 112.263(O) / KM 112.410(N)
7	112.263(O) / 112.410(N)	112.510(O) / 112.575(N)	0.165	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.579	27.564	32.229	32.214	33.229	33.214	0.0150	0.000	0.015	0.018	
8	112.510(O) / 112.575(N)	112.510(O) / 112.600(N)	0.025	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.564	27.555	32.214	32.205	33.214	33.205	0.0020	0.007	0.009	0.018	Transition
9	112.510(O) / 112.600(N)	112.660(O) / 112.750(N)	0.150	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.555	27.501	32.205	32.151	33.205	32.151	0.0140	0.040	0.054	0.018	Cut and cover from KM 112.510(O) / KM 112.600(N) to KM 112.660(O) / KM 112.750(N)
10	112.660(O) / 112.750(N)	112.660(O) / 112.775(N)	0.025	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.501	27.495	32.151	32.145	33.151	32.145	0.0020	0.004	0.006	0.018	Transition
11	112.660(O) / 112.775(N)	112.780(O) / 112.850(N)	0.075	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.495	27.488	32.145	32.138	33.145	33.138	0.0070	0.003	0.010	0.018	Super Passage @ KM 112.780(O) / KM 112.850(N)
12	112.780(O) / 112.850(N)	112.950(N)	0.100	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.485	27.476	32.135	32.126	33.135	33.126	0.0090	0.000	0.009	1.018	
13	112.950(N)	112.853(O) / 113.000(N)	0.050	295.400	45.500	4.650	1.000	11000	0.5:1	1.330	295.760	27.476	27.455	32.126	32.105	33.126	33.105	0.0050	0.016	0.021	0.018	Transition
Total Length of Reach in Km.				2.000								TOTAL	0.182	0.151	0.333							

CHECK	=	First FSL	32.438	Last FSL	32.105	Total Loss Of Head	32.105	0.333
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Approved
sd/(17.02.2025)
Chief Engineer
Central Designs Organisation
Vijayawada

- NOTES:
- The revised hydraulic particulars of flumed section from Km 111.000 to Km 113.000 are approved tentatively based on the alignment proposal and data furnished by the project authorities vide 1) Lr.No.CE/PIP/SE(DPM)/EE(D)/DEE2(D)/AEE4(D)/PIPLMC/Pack.6/171, Dt:31.01.2025 & 2) Lr.No.CE/PIP/SE(DPM)/EE(D)/DEE2(D)/AEE4(D)/PIPLMC/Pack.6/camp, Dt:06.02.2025.
 - The sections as furnished by the Project Authorities are considered in the reaches.
 - If there is any deviations in sections of the canal, type and location of structure, the same may be referred to Central Designs Organisation for the revised Hydraulic Particulars and details.
 - Proper super elevation shall be provided for all the curves where ever their corresponding radius of curvatures are less than the required as per IS: 5968-1987.
 - The length of flumed section reach is increased from 1.853 Km to 2.000 Km as furnished by Project Authorities and the same shall be ensured at site.
 - As the alignment is revised, the new alignment shall be joined seamlessly with the tail-end reach of PIPLMC Package-5 and the completed portion of Package-6 ensuring the canal remains within the available land limits.

// T.C.E
Executive Engineer
Division No.1
CDO, Vijayawada
A/10/10

Rc.No. 133/2025/A/dt.15.02.2025

Sub Collector's Office,
Narsipatnam.

**PROCEEDINGS OF THE REVENUE DIVISIONAL OFFICER,
NARSIPATNAM.PRESENT:: V.V.RAMANA.,**

Sub:- Explosive Act, Rules – Anakapalli District – Narsipatnam Division – Polavaram Irrigation Project left main canal, EPC Turnkey System – Entrustment of part of balance work – package No.6A – as per the requisition of the Executive Engineer, PIPLMC Division, Yelamanchili – Certificate for Adaption of controlled blasting works in between Km. 111.000 to Km. 113.000 and from Km 128.975 to 129.300 – Orders – Issued – Regarding.

Read:- 1) This Office proceedings Rc.No.287/2019/A/dt.4-06- 2019.
2) Lr.No.DB/ATO/Pkg-7/GL-304m dt.21-03-2019 of the Executive Engineer, PIPLMC Division, Yelamanchili.
3) GO.Ms.No.63, Water Resources (Reforms) Dept dt.12-06-2015.
4) Letter of M/s BSR Infra Tech India Limited, dt.30- 03-2019.
5) Lr.No.EE/PIPLMC/YLM/DB/ATO/Pkg-6A essential/43^M dt:05.02.2025 of the Executive Engineer, PIPLMC, Division No.5, Yelamanchili.

@@@

ORDER:-

In the reference 2nd cited, the Executive Engineer, PIPLMC, Yelamanchili Division has submitted letter to this office stating that the Polavaram Irrigation Project Left Main Canal is intended for supply of Irrigation facility for about 1,50,771 acres in Anakapalli District. This canal is intended for supply of drinking water for GVMC along with 178 numbers of villages in Anakapalli District. It is also intended for supply of water for industries like Anakapalli Steel Plant, NTPC, etc., Hence, it is very important and prioritized project for Anakapalli District. He further informed that, above said work was entrusted to M/s.Madhucon Sino Hydro(JV) and the then Revenue Divisional Officer, Narsipatnam has recommended the following reaches in which control blasting is to be necessitated to avoid damage to public utilities in the reference 1st cited.

1. Km. 111.000 to Km. 113.500:- In this reach the control blasting is required to be carried out due to existing sugar factory, HT lines, temples, villages and Railways track etc.
2. Km.128.000 to Km.129.000:- In this reach the control blasting is required to be carried out due to the nearness and existence of the canal there is every chance of damage to the nearby habitations, Railway track, human and cattle life. To avoid such damage, control blasting is unavoidable.

In the reference 2nd cited, the Executive Engineer, PIPLMC Division, Yelamanchili further reported that due to slow progress of work by the previous agency, part to balance work is entrusted from Km 111.000 to Km.113.000 and from Km. 128.975 to Km 129.300 to new agency i.e. M/s BSR Infra tech India Limited and he has also reported that, If any blasting operations are to be carried out during the execution of the canal there is every chance of damage to the nearby habitations, Railway track, human and cattle life. To avoid such damage, control blasting is unavoidable.

In the ref 5th cited, the Executive Engineer, PIPLMC Division, Yelamanchili has also further reported that during the review meeting held on 27.01.2025, the Hon'ble WRD Minister has instructed to expedite the pending works immediately.

In this connection, in G.O.Ms.No.63 dated 12.06.201, the Government of Andhra Pradesh enunciates in para.III for controlled blasting that:

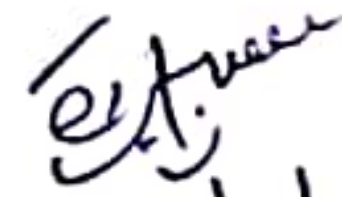
“The fact of control blasting shall be supported by certified evidence by concerned revenue officials not below the rank of Revenue Division Officer. In case the controlled blasting has been completed, recorded evidence of having executed the work with controlled blasting has to be produced.”

Therefore, M/s BSR Infra tech India Limited collaborated with M/s Sri.Vatsavai Suryanarayana Raju, near Union Bank, main road, Yeleswaram Village, E.G.District who is the License Holder with the explosive use license No.E/HQ/AP/22/767(E82430) in License Form LE-3 of Explosives Rules, 2008 for conducting blasting operations using explosives required for PIPLMC package No.6A from Km.111.000 to Km.113.000 and from Km.128.975 to Km.129.300 for construction of canal works, the said having the license period from 27.03.2024 to 31.03.2029. The statement of concern and responsibility for controlled blasting has been obtained from the M/s BSR Infra tech India Limited and the licenses issued by

the component authority are also verified. The main contractors M/s BSR Infra tech India Limited of the Left main canal package No.6A and the Executive Engineer, Polavaram Irrigation Project, left main canal, Yelamanchili Division have submitted this concerned for the controlled blasting. Hence, they are directed to monitor and supervise the controlled blasting to avoid any damage to the Houses, Railway Track, Human and cattle life or any other kind of damage.

In view of the above circumstances, I have inspected the site on dt: 14.02.2025 along with the Tahsildar, Payakaraopeta and Executive Engineer, Deputy Executive Engineer, PIPLMC Division, Yelamanchili and is hereby ordered that excavation of Polavaram irrigation project left main canal should be done with the controlled blasting from Km.111.000 to Km.113.000 and Km 128.975 to Km.129.300. The Executive Engineer, PIPLMC, Yelamanchili and BSR Infra Tech India Ltd are also directed to execute the control blasting only under strict supervision of the Executive Engineer PIPLMC Division Yelamanchili. The Executive Engineer is responsible for any slack supervision on control blasting. If any violation is found, necessary criminal action shall be initiated against the LE-3 License holder, Executive Engineer, PIPLMC, Yelamanchili and M/s BSR Infra Tech India Limited.


Revenue Divisional Officer
Narsipatnam.


15/2/25

1. Copy to the Tahsildar, Payakaraopeta and Nakkapalli with a direction to look after the execution of work in the above mentioned reaches.
2. Copy to the The Executive Engineer, PIPLMC, Yelamanchili,
3. Copy to the Sub Engineer PIPLMC circle, Tuni for information,
4. Copy submitted to the District Collector, Anakapalli for Information.
5. Copy to the BSR Infra Tech India Ltd.

Package 6A



**RDO Narsipatnam, MRO
payakaraopeta site visit
along with local leaders**

Package 6A



**RDO Narsipatnam
site inspection at
111.650**

Package 6A

RDO Narsipatnam,
Executive engineer
Yelamanchili site
inspection



Package 6A



RDO Narsipatnam
meeting with
local habitants

Package 6A

RDO Narsipatnam,
DSP Narsipatnam
site visit

17





Event Report

Date/Time Vert at 10:02:09 March 31, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

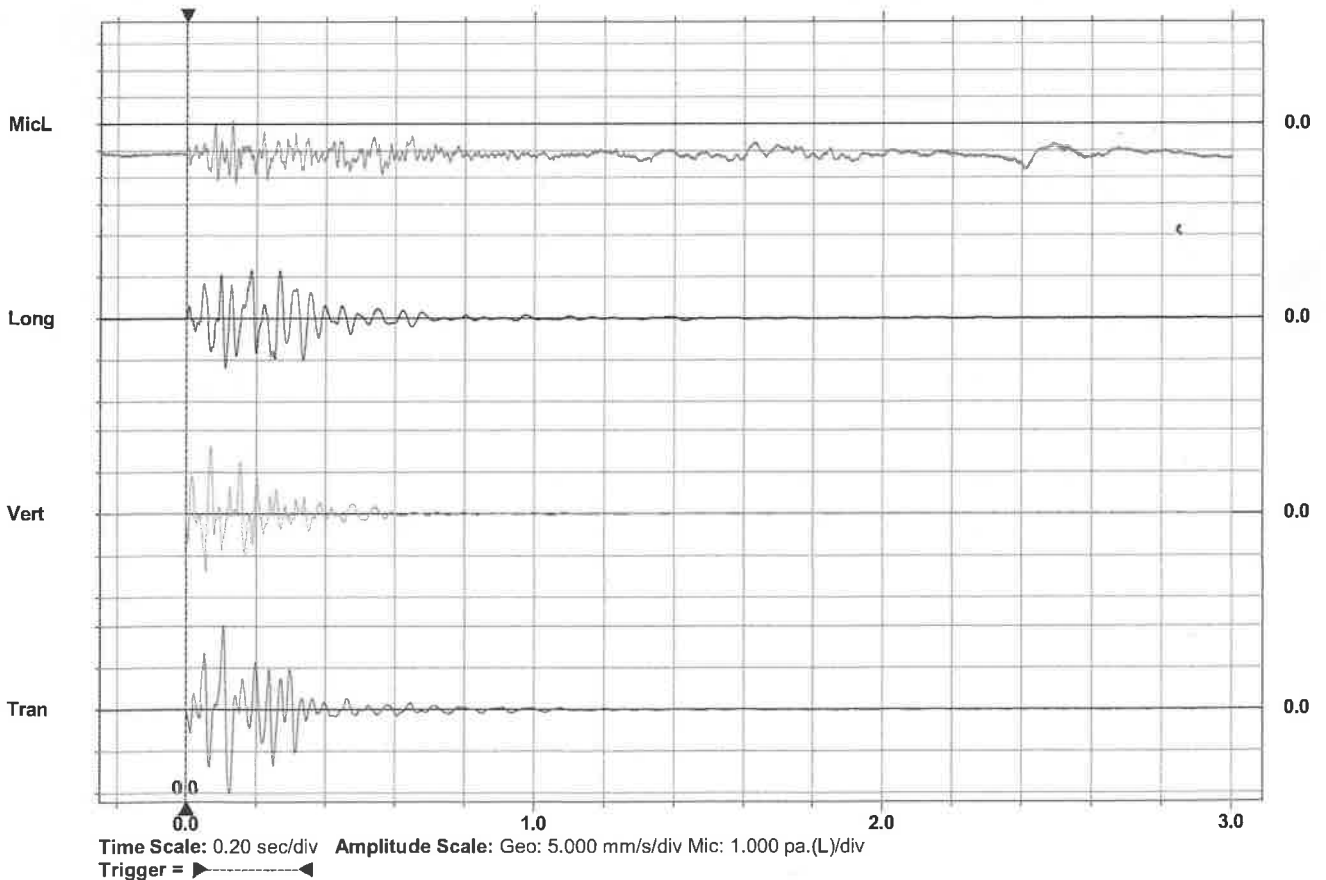
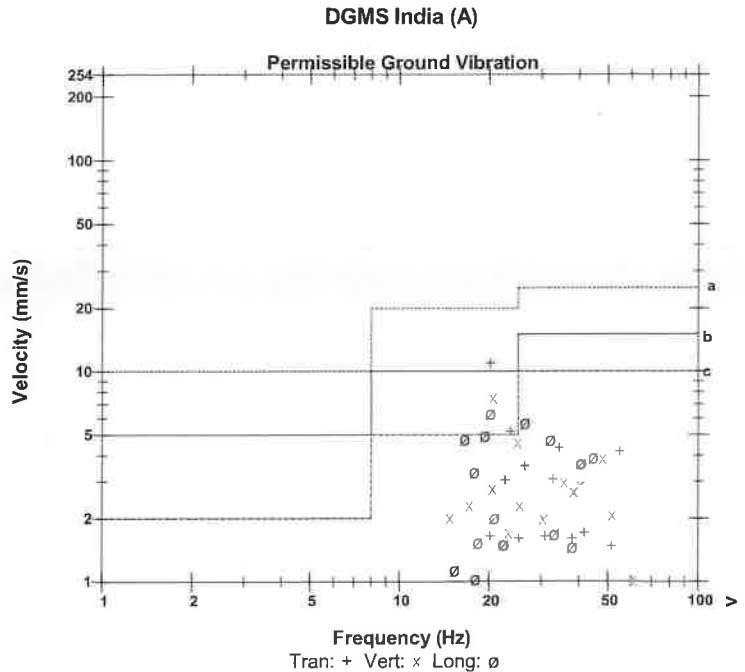
GPS Location **Latitude** **Longitude**
 Source: 017 22.428 N 082 33.558 E
 Sensor1: 017 22.468 N 082 33.644 E
 Distance: 170.0 m

Notes
 Location: CH @ 112.700
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

Microphone Linear Weighting
PSPL 101.9 dB(L) at 0.101 sec
ZC Freq 2.1 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.1	8.1	5.2	mm/s
ZC Freq	11.0	9.6	9.1	Hz
Time (Rel. to Trig)	0.101	0.062	0.101	sec
Peak Acceleration	0.249	0.224	0.220	g
Peak Displacement	0.071	0.042	0.049	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.61 mm/s at 0.101 sec
 N/A: Not Applicable



Date/Time Vert at 11:31:02 March 07, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

GPS Location **Latitude** **Longitude**
 Source: 017 22.419 N 082 33.565 E
 Sensor1: 017 22.467 N 082 33.675 E
 Distance: 213.0 m

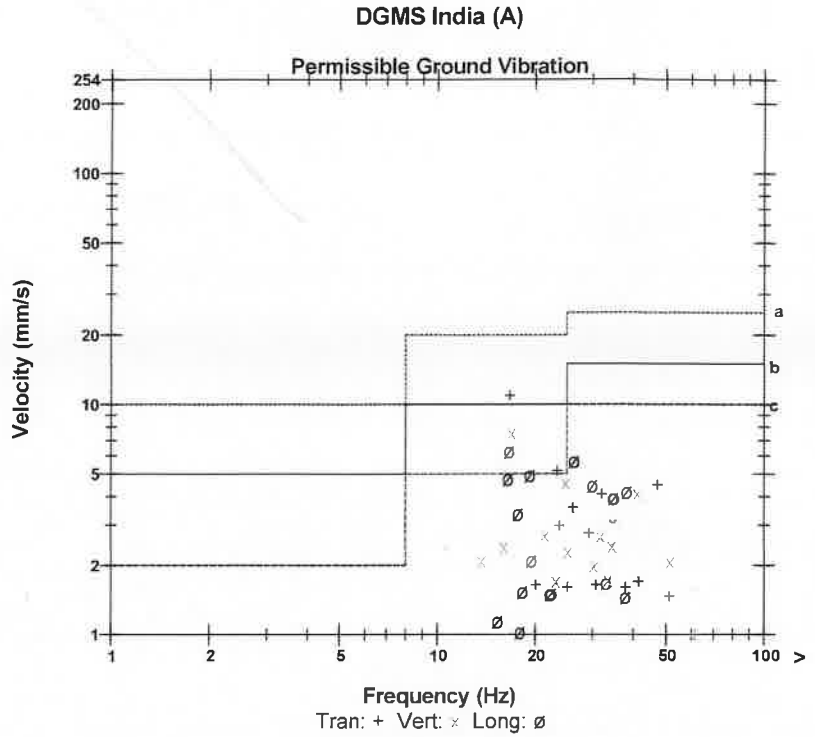
Notes

Location: CH @ 112.630
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

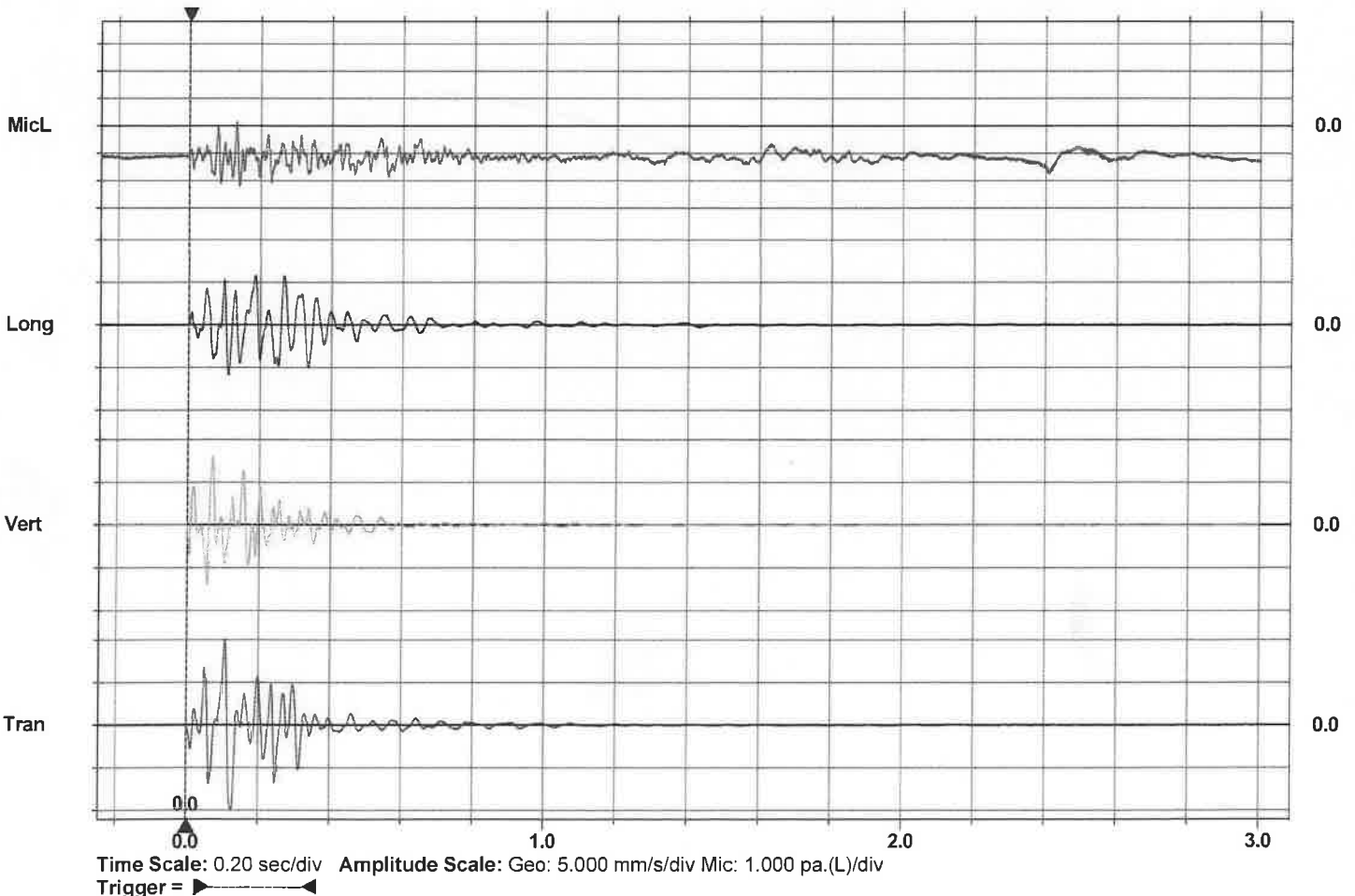
Microphone Linear Weighting
PSPL 106.8 dB(L) at 0.101 sec
ZC Freq 2.1 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.1	8.3	5.2	mm/s
ZC Freq	11.1	10.4	11.0	Hz
Time (Rel. to Trig)	0.101	0.065	0.101	sec
Peak Acceleration	0.251	0.224	0.224	g
Peak Displacement	0.071	0.042	0.046	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.63 mm/s at 0.103 sec
N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



Date/Time Vert at 10:29:55 April 26, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 4096 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

GPS Location **Latitude** **Longitude**
 Source: 017 25.708 N 082 40.961 E
 Sensor1: 017 22.680 N 082 40.958 E
 Distance: 052.0 m

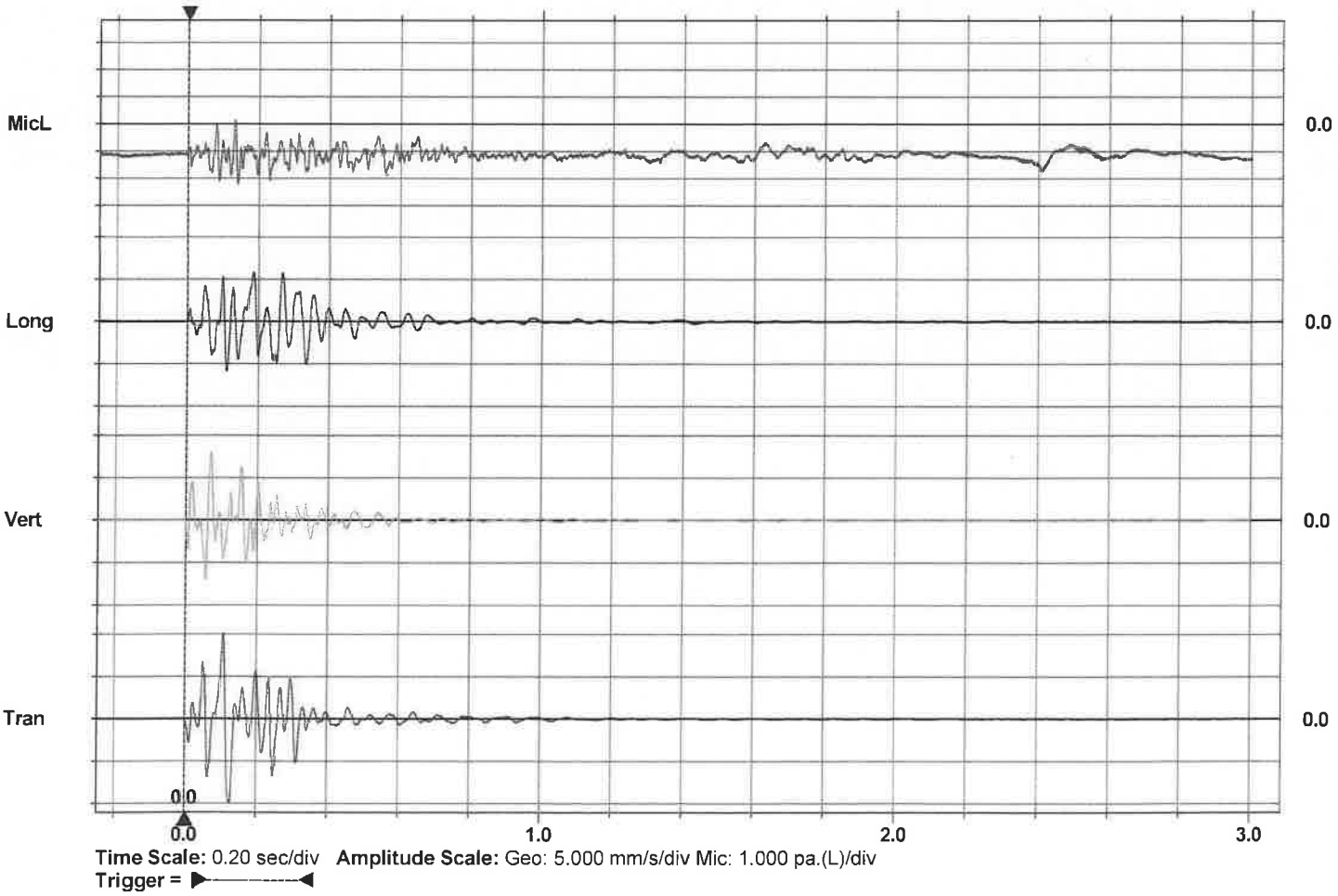
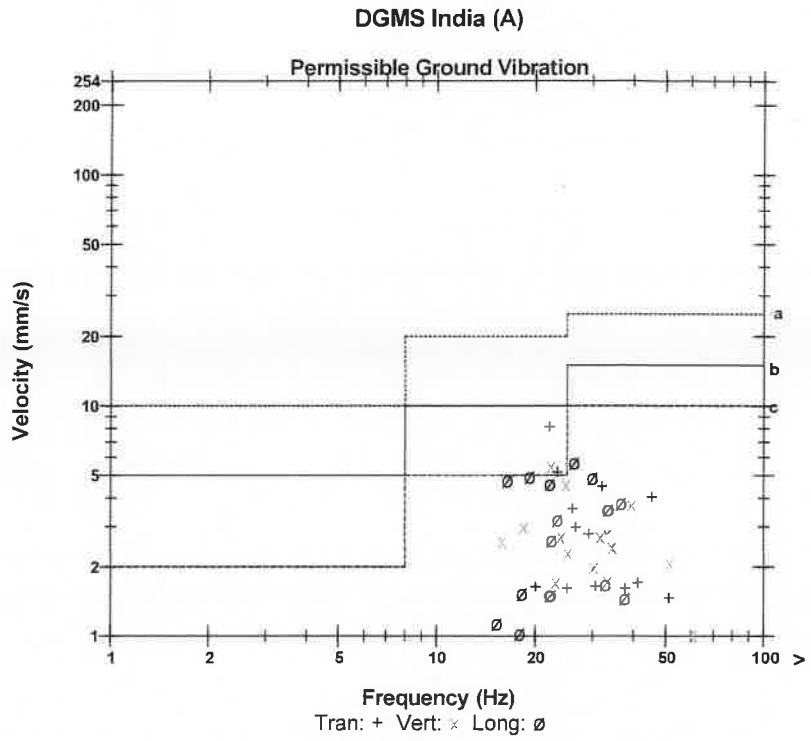
Notes

Location: CH @ 129.100
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

Microphone Linear Weighting
PSPL 102.0 dB(L) at 0.103 sec
ZC Freq 2.1 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.1	7.8	5.1	mm/s
ZC Freq	8.4	8.2	8.0	Hz
Time (Rel. to Trig)	0.103	0.061	0.103	sec
Peak Acceleration	0.231	0.221	0.221	g
Peak Displacement	0.072	0.049	0.041	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.31 mm/s at 0.103 sec
 N/A: Not Applicable



Date/Time Vert at 12:46:21 May 30, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 4096 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

GPS Location Latitude Longitude
 Source: 017 22.299 N 082 33.298 E
 Sensor1: 017 22.345 N 082 33.368 E
 Distance: 150.0 m

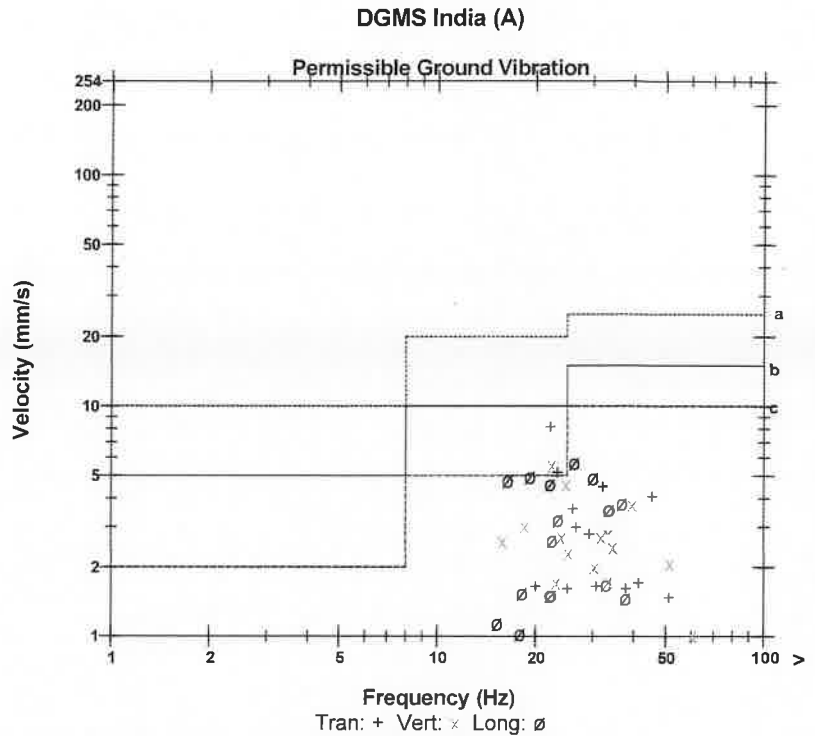
Notes

Location: CH @ 111.145
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

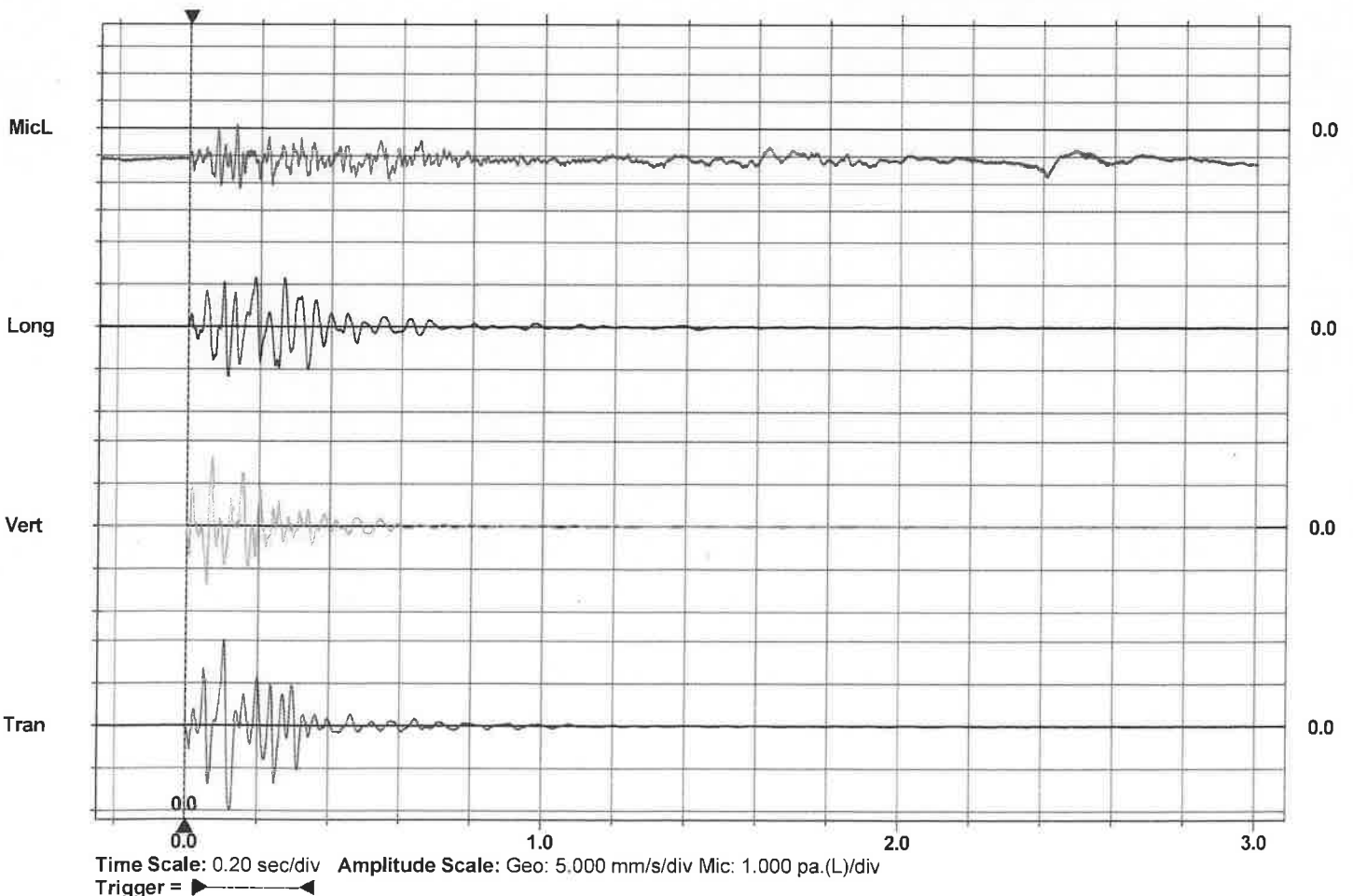
Microphone Linear Weighting
PSPL 102.1 dB(L) at 0.101 sec
ZC Freq 2.3 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.7	7.6	5.1	mm/s
ZC Freq	8.7	8.4	8.1	Hz
Time (Rel. to Trig)	0.101	0.061	0.101	sec
Peak Acceleration	0.231	0.221	0.220	g
Peak Displacement	0.072	0.047	0.041	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.61 mm/s at 0.101 sec
 N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures





Event Report

Date/Time Vert at 17:16:10 June 30, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

GPS Location **Latitude** **Longitude**
 Source: 017 22.395 N 082 33.493 E
 Sensor1: 017 22.323 N 082 33.440 E
 Distance: 162.0 m

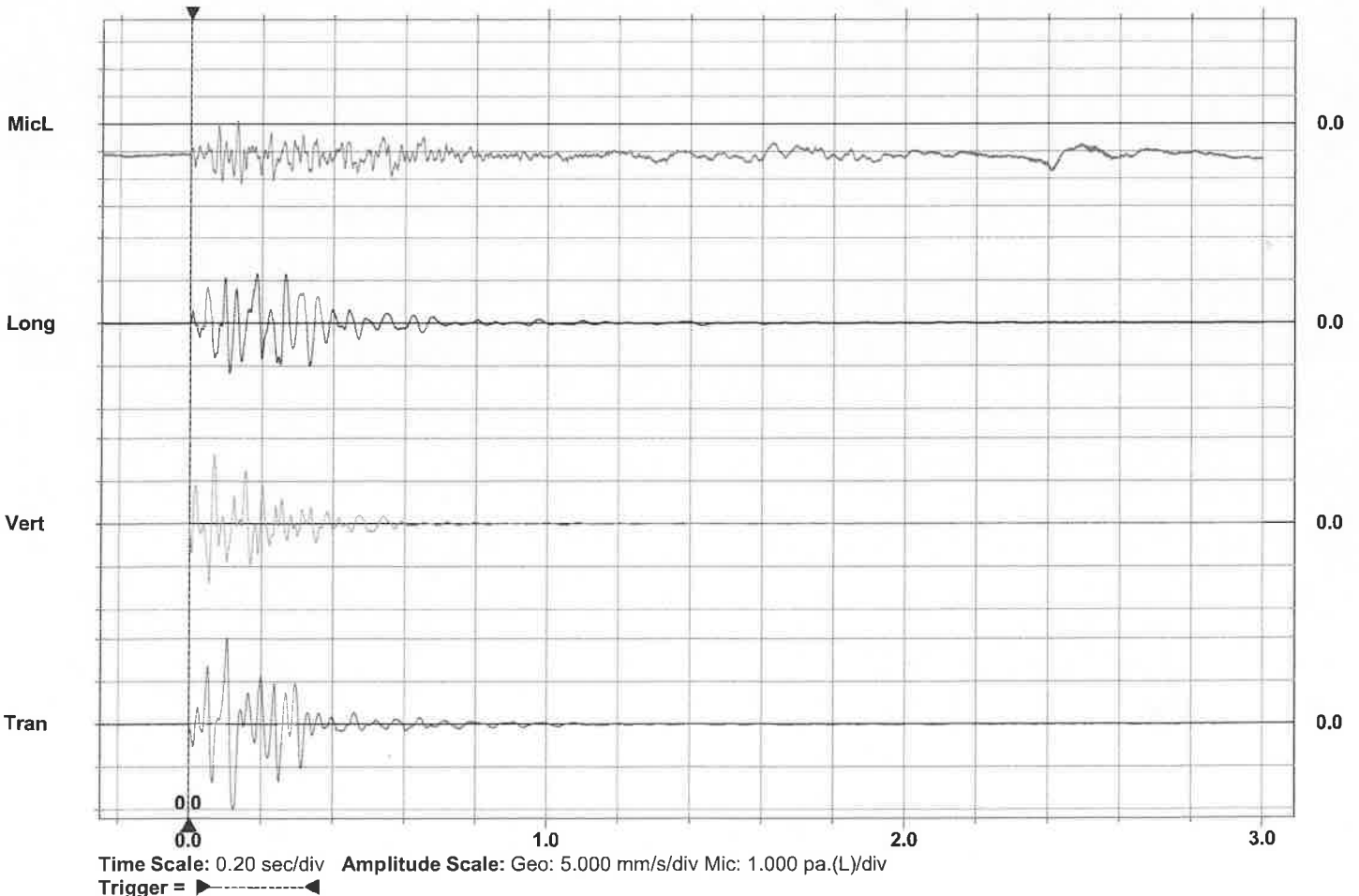
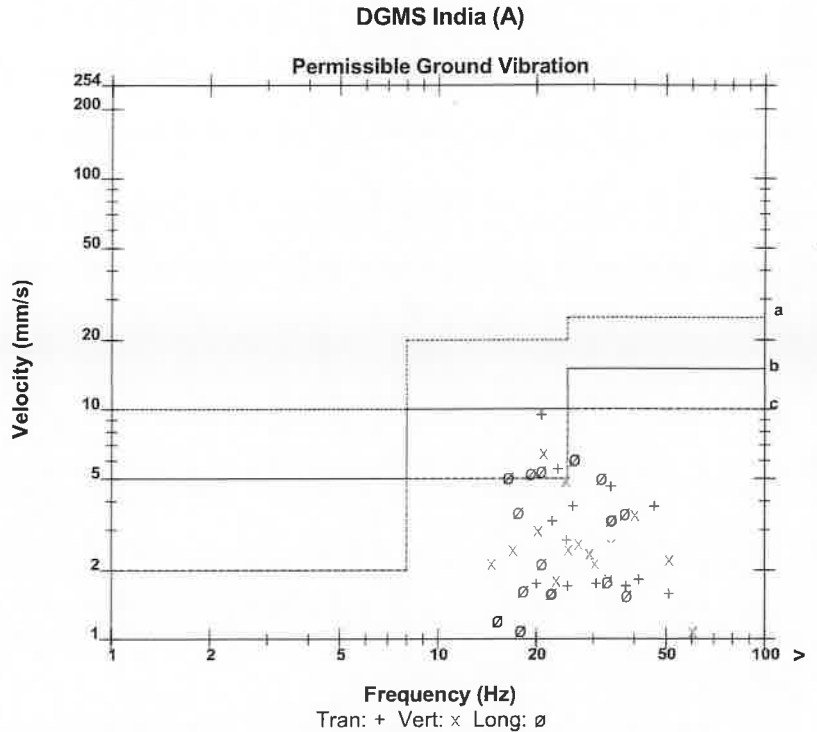
Notes

Location: CH @ 112.600
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

Microphone Linear Weighting
PSPL 101.4 dB(L) at 0.101 sec
ZC Freq 2.3 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	7.9	7.8	7.4	mm/s
ZC Freq	9.0	8.6	8.5	Hz
Time (Rel. to Trig)	0.101	0.065	0.101	sec
Peak Acceleration	0.241	0.241	0.221	g
Peak Displacement	0.071	0.047	0.045	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.36 mm/s at 0.101 sec
 N/A: Not Applicable



Date/Time Vert at 14:16:48 July 28, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

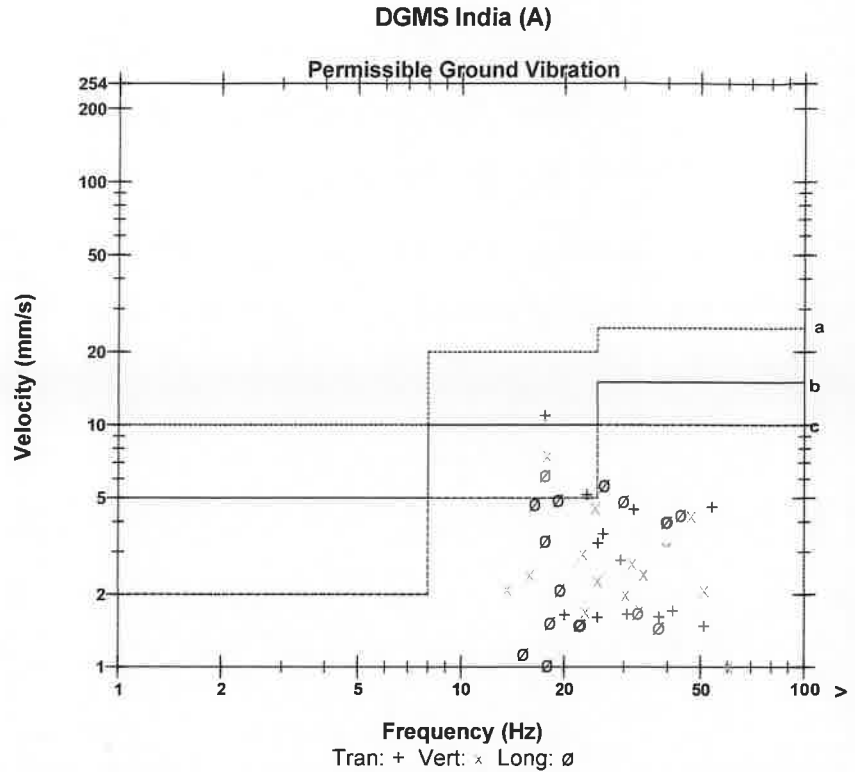
GPS Location **Latitude** **Longitude**
 Source: 017 22.533 N 082 33.850 E
 Sensor1: 017 22.466 N 082 33.866 E
 Distance: 145.14 m

Notes
 Location: CH @ 111.670
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

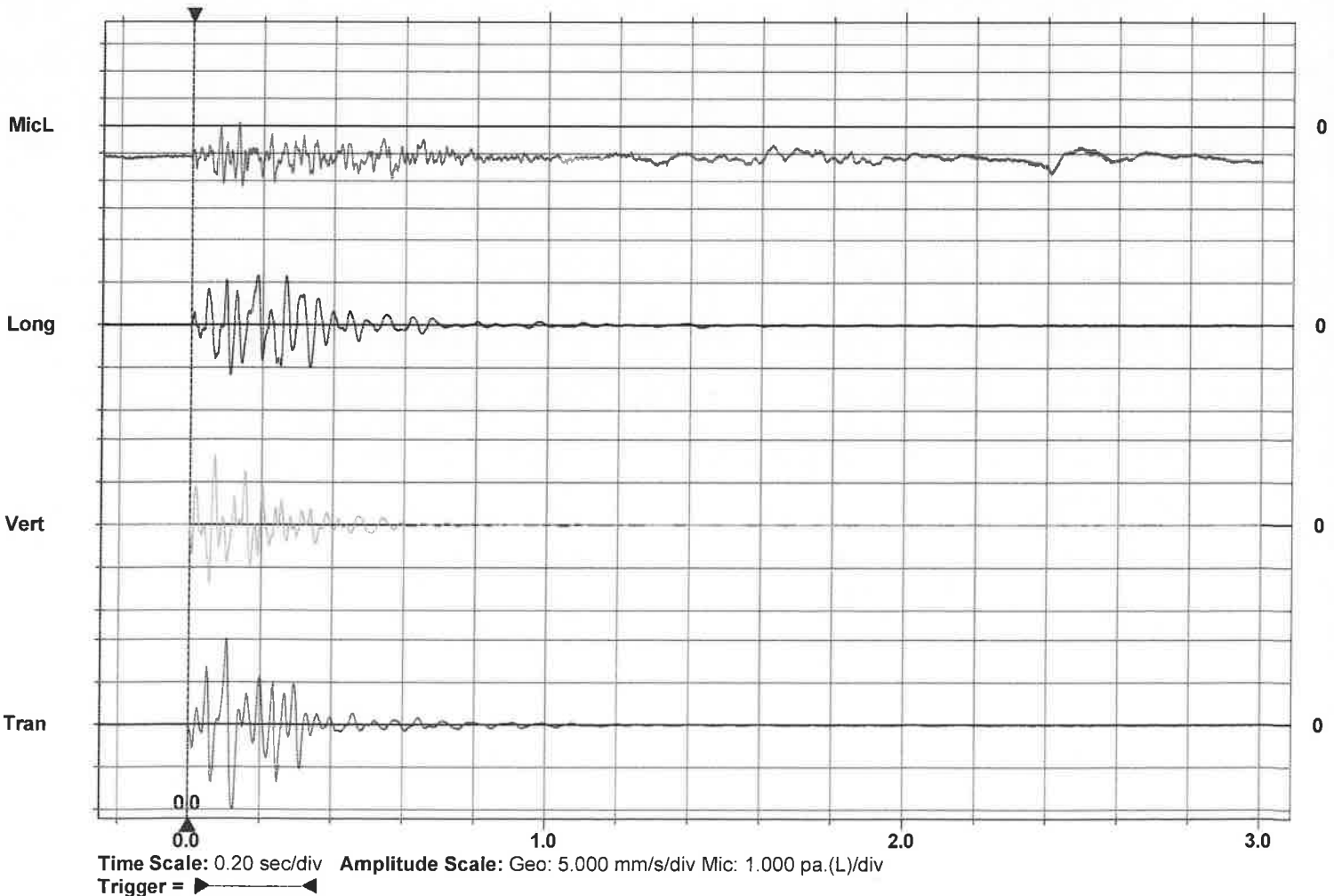
Microphone Linear Weighting
PSPL 99.8 dB(L) at 0.101 sec
ZC Freq 1.1 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.0	8.1	7.8	mm/s
ZC Freq	9.1	8.8	9.2	Hz
Time (Rel. to Trig)	0.97	0.079	0.98	sec
Peak Acceleration	0.252	0.228	0.227	g
Peak Displacement	0.078	0.056	0.058	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.46 mm/s at 0.101 sec
N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



Date/Time Vert at 17:02:34 August 14, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

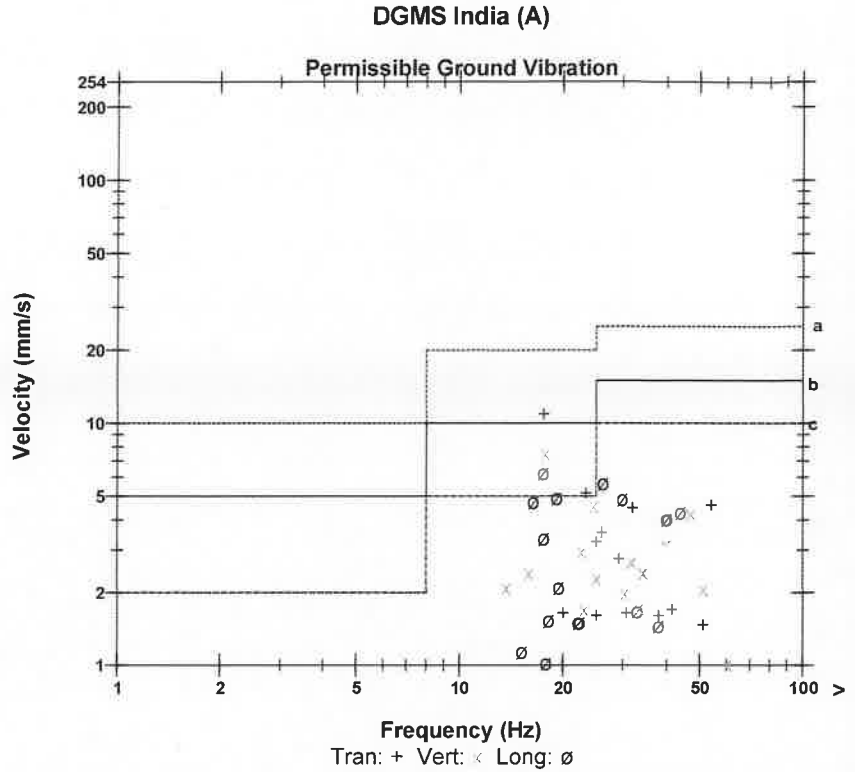
GPS Location **Latitude** **Longitude**
 Source: 017 22.483 N 082 33.050 E
 Sensor1: 017 22.450 N 082 33.950 E
 Distance: 164.50 m

Notes
 Location: CH @ 111.690
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

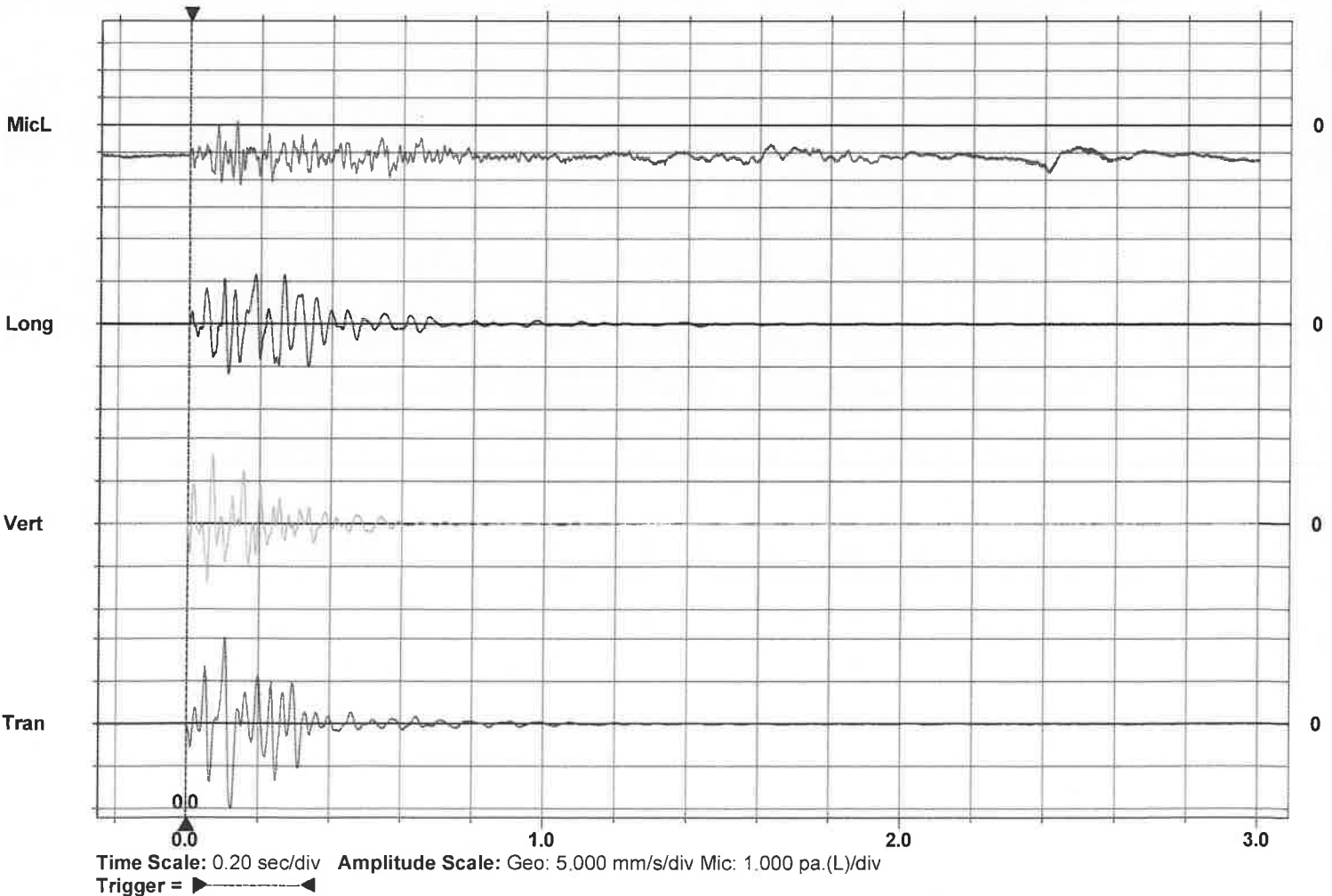
Microphone Linear Weighting
PSPL 99.7 dB(L) at 0.100 sec
ZC Freq 1.2 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.0	8.1	6.2	mm/s
ZC Freq	9.1	8.7	9.0	Hz
Time (Rel. to Trig)	0.102	0.069	0.102	sec
Peak Acceleration	0.252	0.227	0.222	g
Peak Displacement	0.073	0.045	0.043	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.27 mm/s at 0.102 sec
N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures





Event Report

Date/Time Vert at 11:00:39 September 24, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

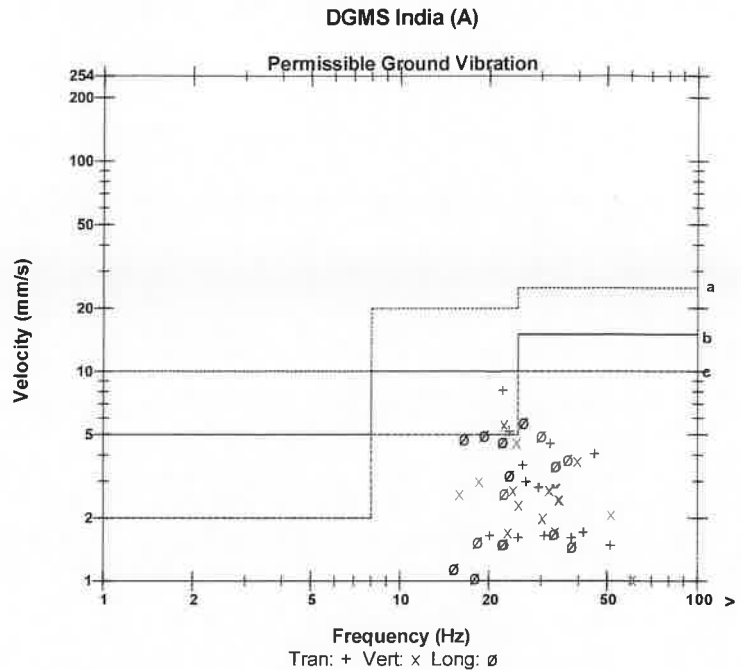
GPS Location **Latitude** **Longitude**
 Source: 017 22.366 N 082 33.083 E
 Sensor1: 017 22.283 N 082 33.083 E
 Distance: 130.00 m

Notes
 Location: CH @ 111.980
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

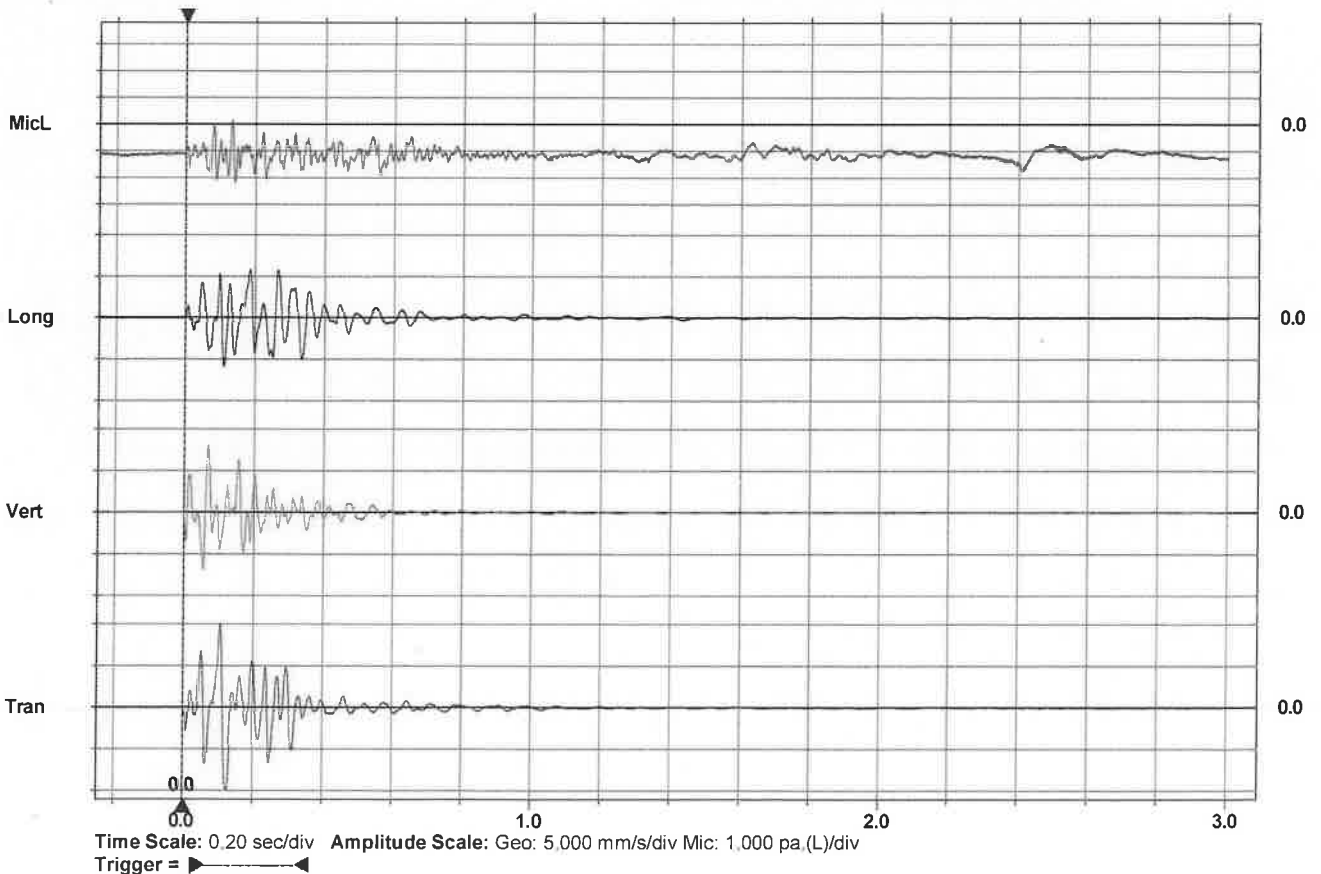
Microphone Linear Weighting
PSPL 97.9 dB(L) at 0.101 sec
ZC Freq 2.8 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.3	7.9	5.5	mm/s
ZC Freq	9.1	8.6	8.4	Hz
Time (Rel. to Trig)	0.101	0.061	0.101	sec
Peak Acceleration	0.234	0.222	0.221	g
Peak Displacement	0.071	0.047	0.042	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.19mm/s at 0.101 sec
N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures





Event Report

Date/Time Vert at 16:00:58 October 09, 2025
 Trigger Source Geo: 0.500 mm/s
 Range Geo: 254.0 mm/s
 Record Time 3.0 sec at 2048 sps
 Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
 Battery Level 3.6 Volts
 Unit Calibration February 23, 2025 by UES New Delhi
 File Name UM23090_20250424110204.IDFW

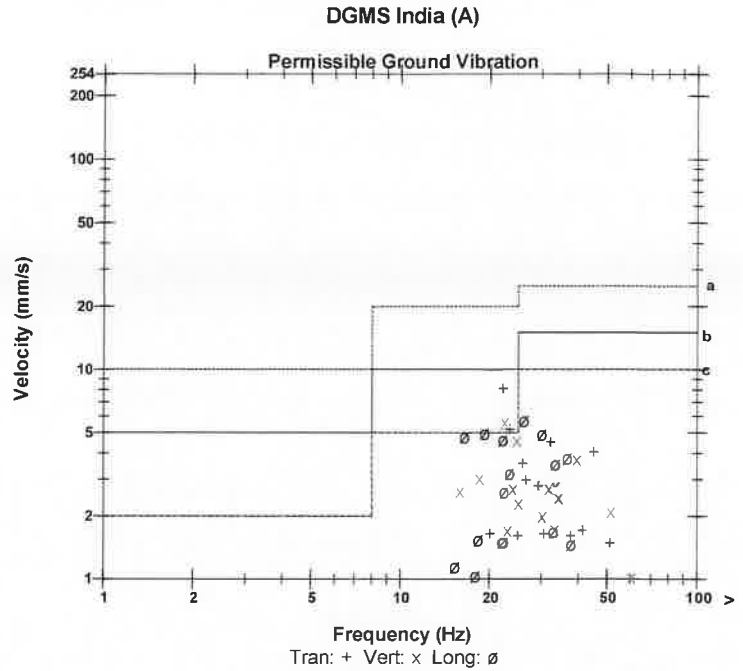
GPS Location Latitude Longitude
 Source: 017 22.500 N 082 32.783 E
 Sensor1: 017 22.500 N 082 32.850 E
 Distance: 109.00 m

Notes
 Location: CH @ 111.100
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

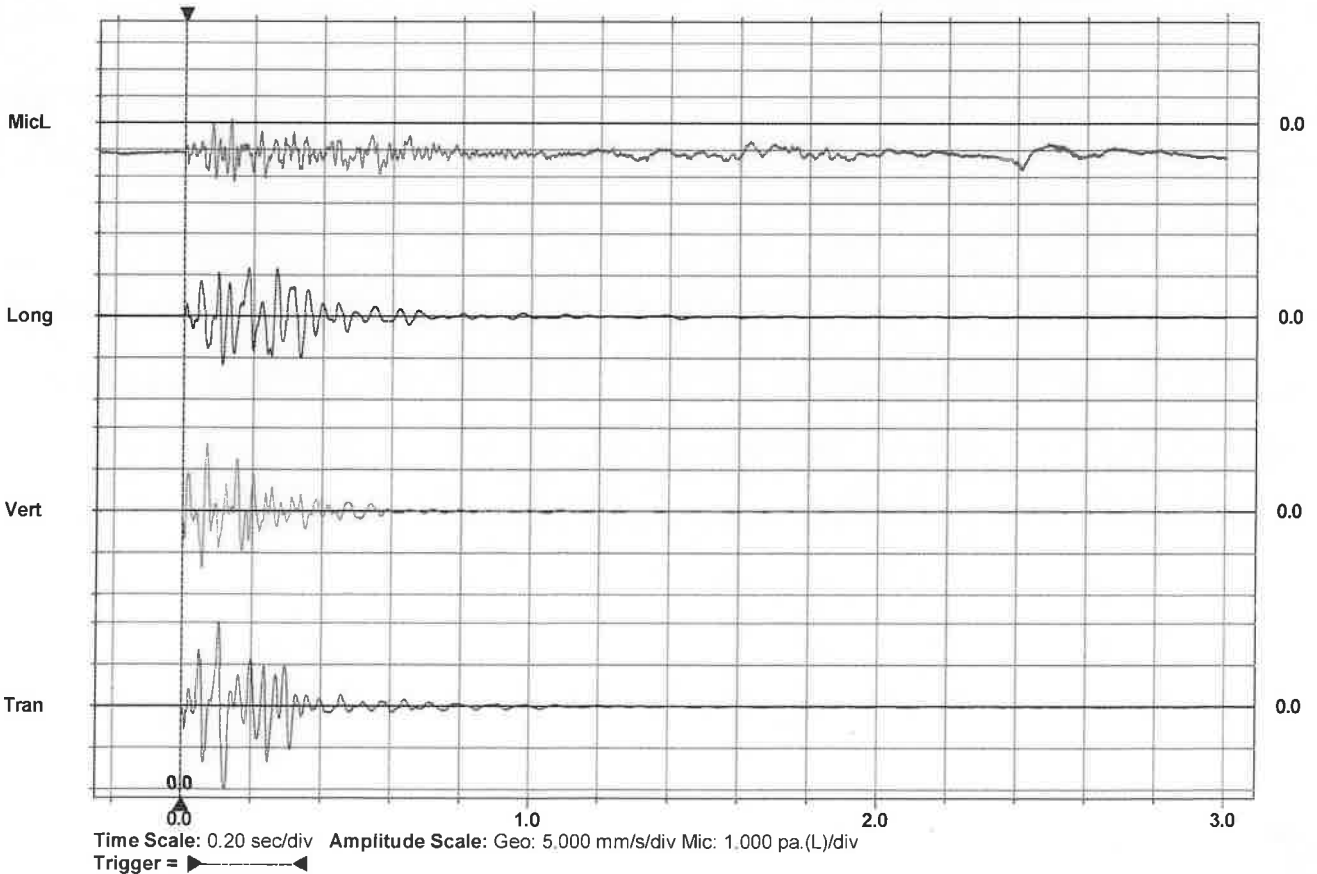
Microphone Linear Weighting
 PSPL 99.8 dB(L) at 0.101 sec
 ZC Freq 2.4 Hz
 Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.5	7.9	5.3	mm/s
ZC Freq	9.8	8.6	8.1	Hz
Time (Rel. to Trig)	0.101	0.061	0.101	sec
Peak Acceleration	0.234	0.222	0.221	g
Peak Displacement	0.071	0.047	0.042	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.18mm/s at 0.101 sec
 N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures





Event Report

Date/Time Vert at 13:21:38 November 03, 2025
 Trigger Source Geo: 0.500 mm/s
 Range Geo: 254.0 mm/s
 Record Time 3.0 sec at 2048 sps
 Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
 Battery Level 3.6 Volts
 Unit Calibration February 23, 2025 by UES New Delhi
 File Name UM23090_20250424110204.IDFW

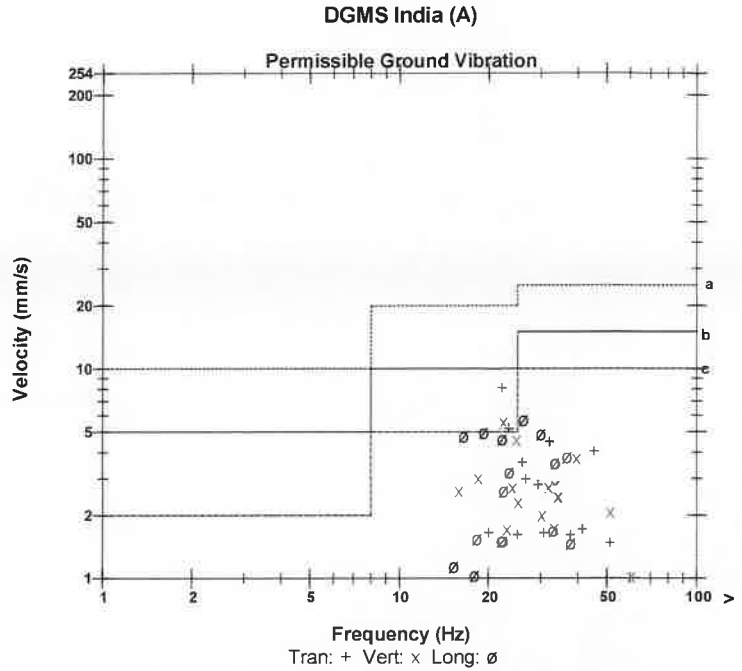
GPS Location Latitude Longitude
 Source: 017 22.316 N 082 33.200 E
 Sensor1: 017 22.250 N 082 33.183 E
 Distance: 120.00 m

Notes
 Location: CH @ 112.160
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

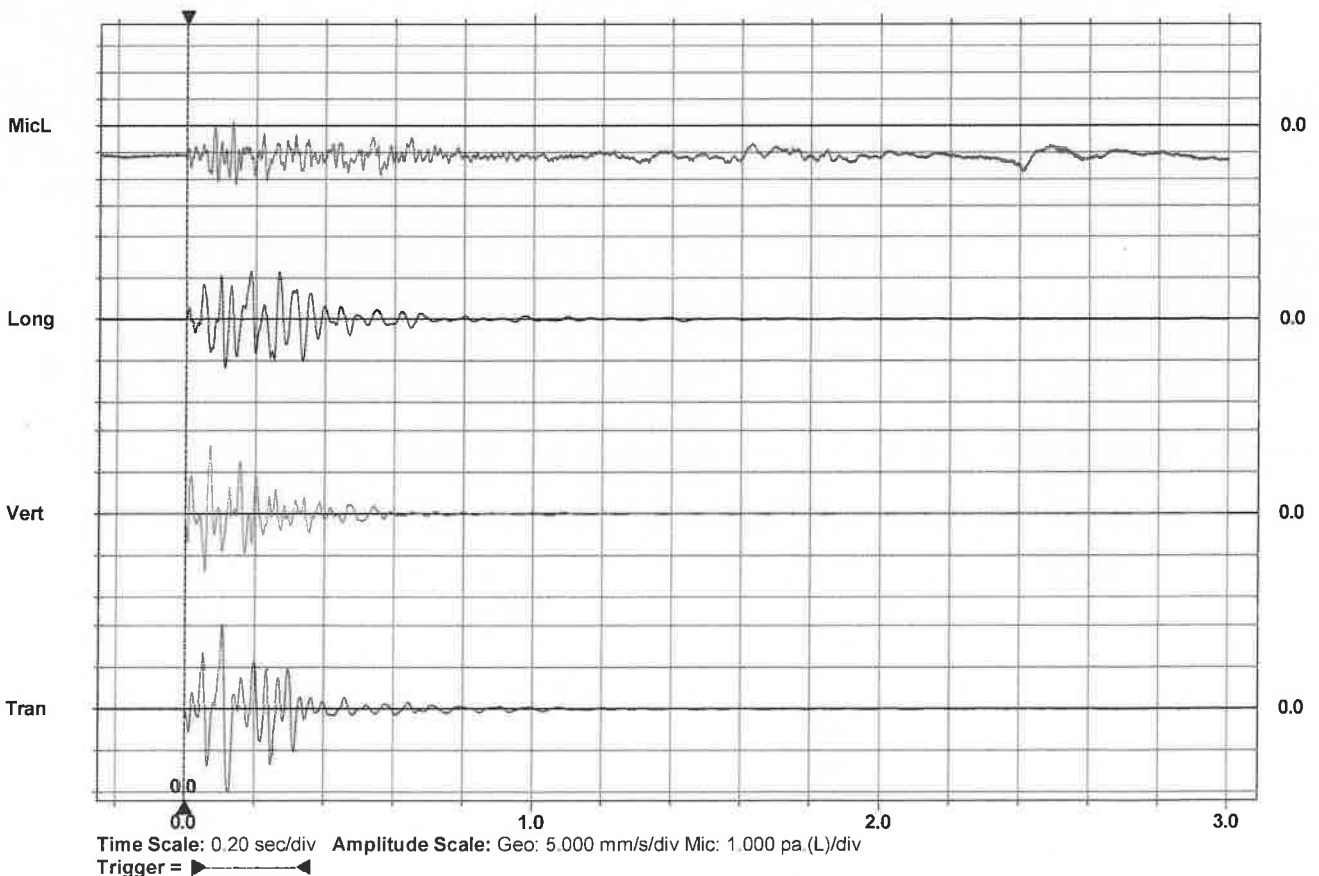
Microphone Linear Weighting
 PSPL 98.8 dB(L) at 0.101 sec
 ZC Freq 2.1 Hz
 Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.6	7.1	5.4	mm/s
ZC Freq	9.2	8.8	8.5	Hz
Time (Rel. to Trig)	0.101	0.061	0.101	sec
Peak Acceleration	0.234	0.222	0.221	g
Peak Displacement	0.071	0.047	0.042	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 02.21mm/s at 0.101 sec
 N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



Date/Time Vert at 10:53:26 Dec 01, 2025
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

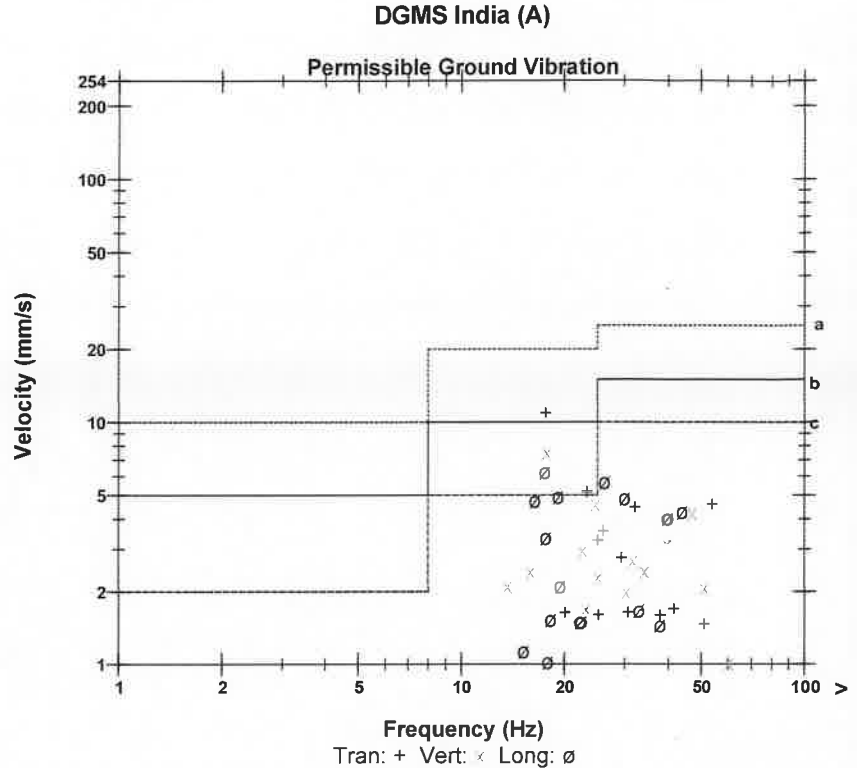
GPS Location **Latitude** **Longitude**
 Source: 017 22.400 N 082 33.050 E
 Sensor1: 017 22.350 N 082 33.983 E
 Distance: 146.87 m

Notes
 Location: CH @ 111.910
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

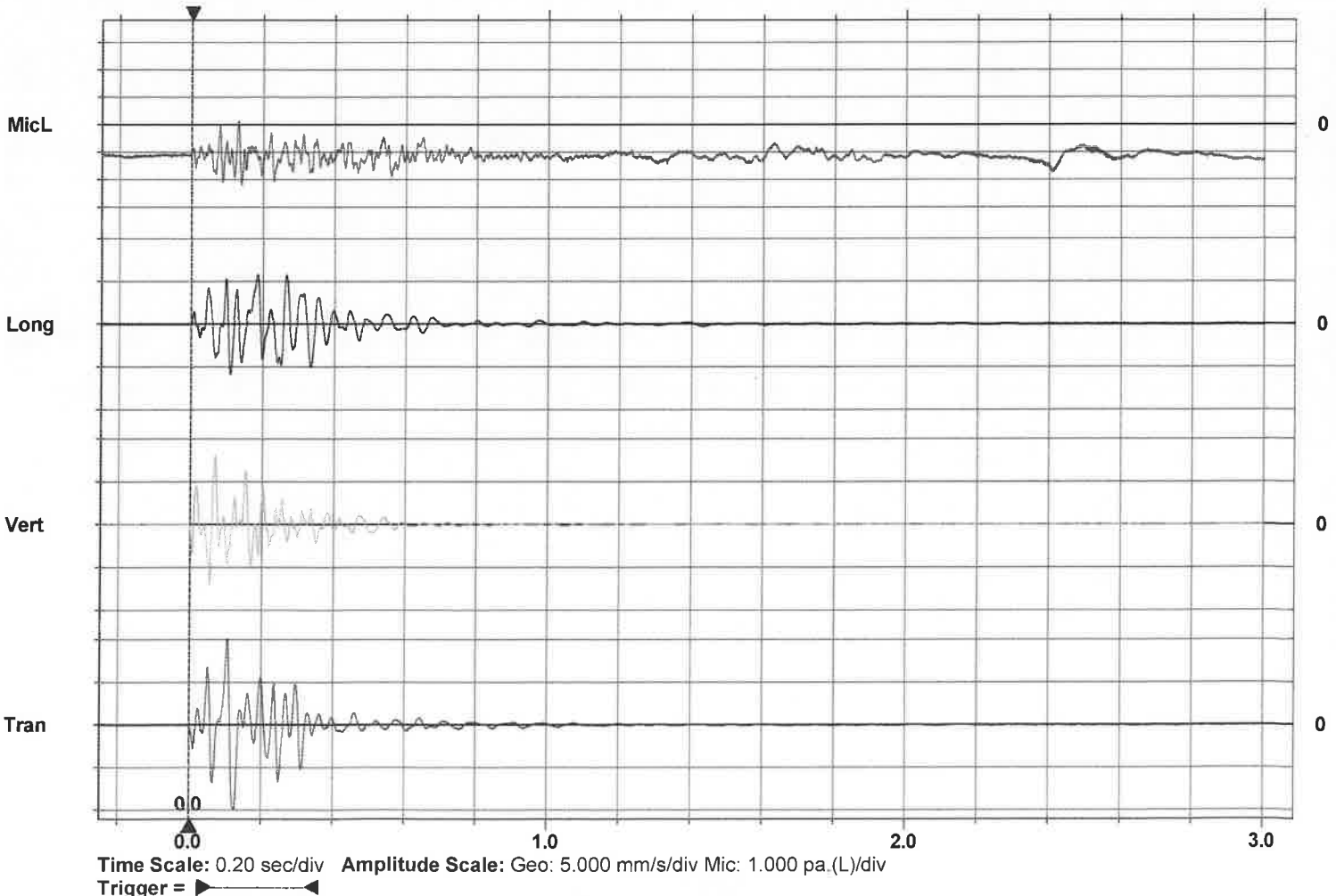
Microphone Linear Weighting
PSPL 99.8 dB(L) at 0.100 sec
ZC Freq 1.2 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.1	8.0	7.9	mm/s
ZC Freq	9.1	8.8	9.1	Hz
Time (Rel. to Trig)	0.101	0.077	0.99	sec
Peak Acceleration	0.251	0.228	0.226	g
Peak Displacement	0.078	0.058	0.056	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.28 mm/s at 0.100 sec
 N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures





Event Report

Date/Time Vert at 08:15:54 January 04, 2026
 Trigger Source Geo: 0.500 mm/s
 Range Geo: 254.0 mm/s
 Record Time 3.0 sec at 2048 sps
 Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
 Battery Level 3.6 Volts
 Unit Calibration February 23, 2025 by UES New Delhi
 File Name UM23090_20250424110204.IDFW

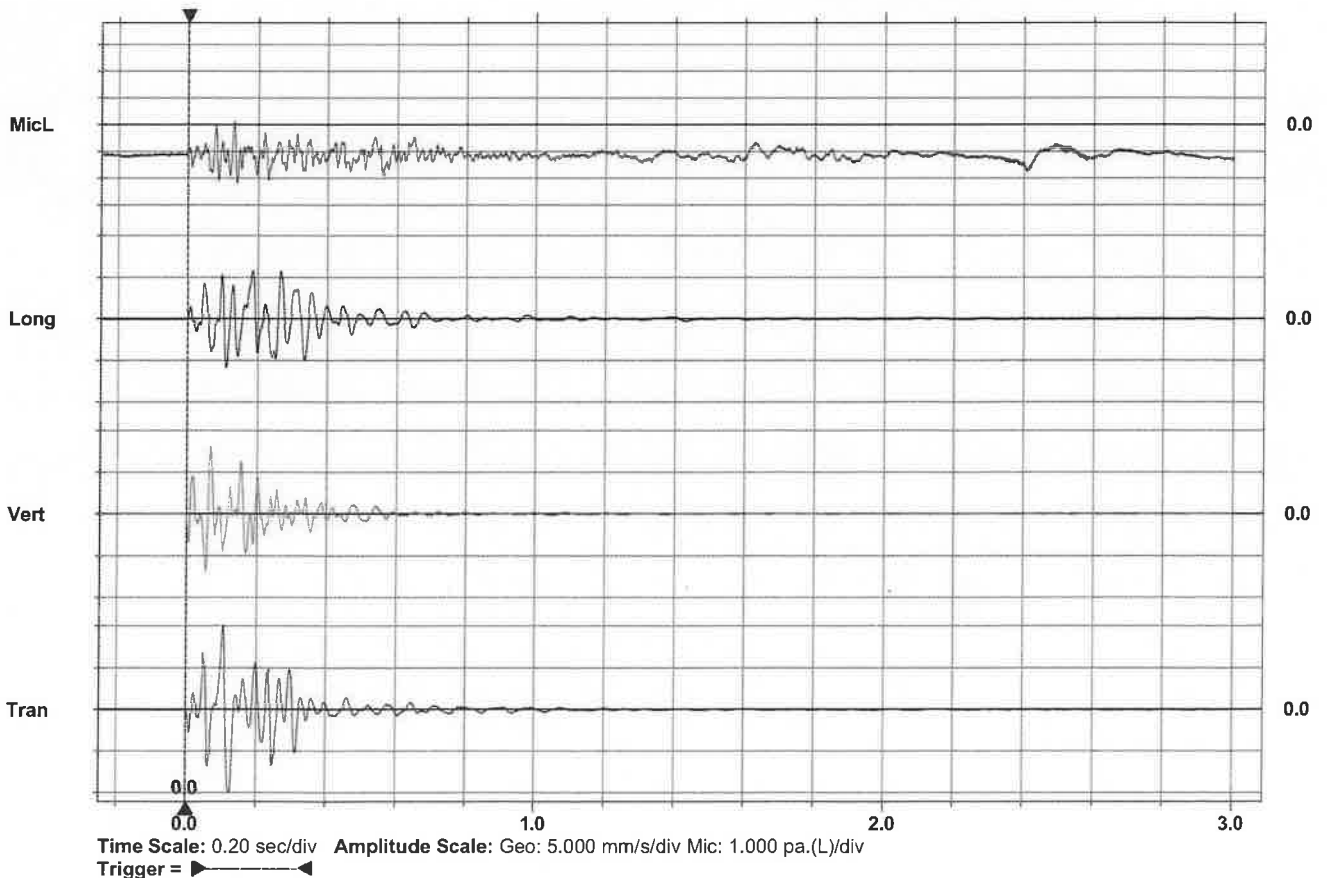
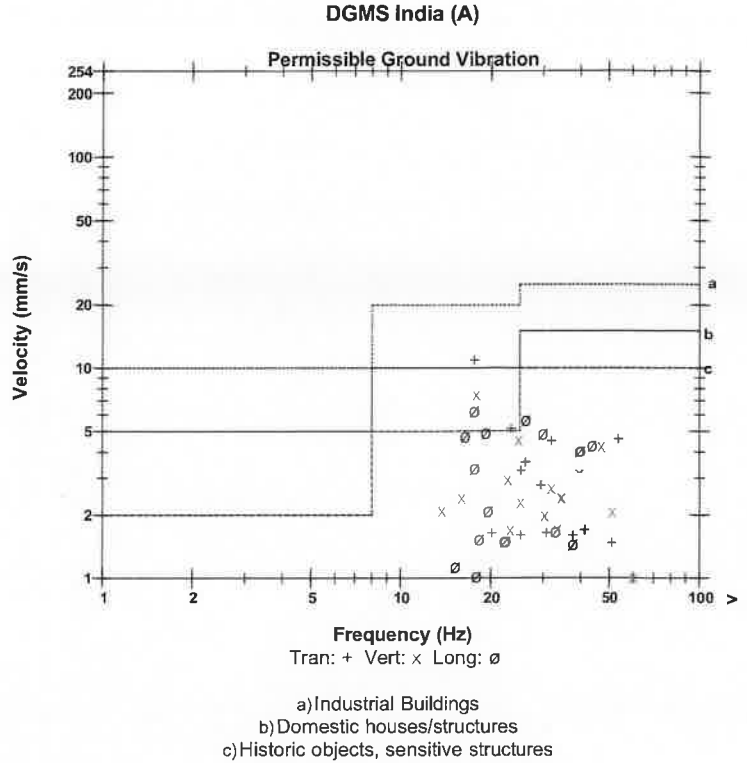
GPS Location Latitude Longitude
 Source: 017 22.316 N 082 33.166 E
 Sensor1: 017 22.766 N 082 33.116 E
 Distance: 146.69 m

Notes
 Location: CH @ 112.120
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

Microphone Linear Weighting
 PSPL 98.9 dB(L) at 0.99 sec
 ZC Freq 1.5 Hz
 Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.4	8.6	7.7	mm/s
ZC Freq	9.8	8.1	9.1	Hz
Time (Rel. to Trig)	0.101	0.079	0.99	sec
Peak Acceleration	0.254	0.229	0.228	g
Peak Displacement	0.078	0.058	0.059	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.25 mm/s at 0.99 sec
 N/A: Not Applicable





Event Report

Date/Time Vert at 09:46:11 February 18, 2026
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

GPS Location **Latitude** **Longitude**
 Source: 017 22.383 N 082 33.050 E
 Sensor1: 017 22.316 N 082 33.083 E
 Distance: 135.55 m

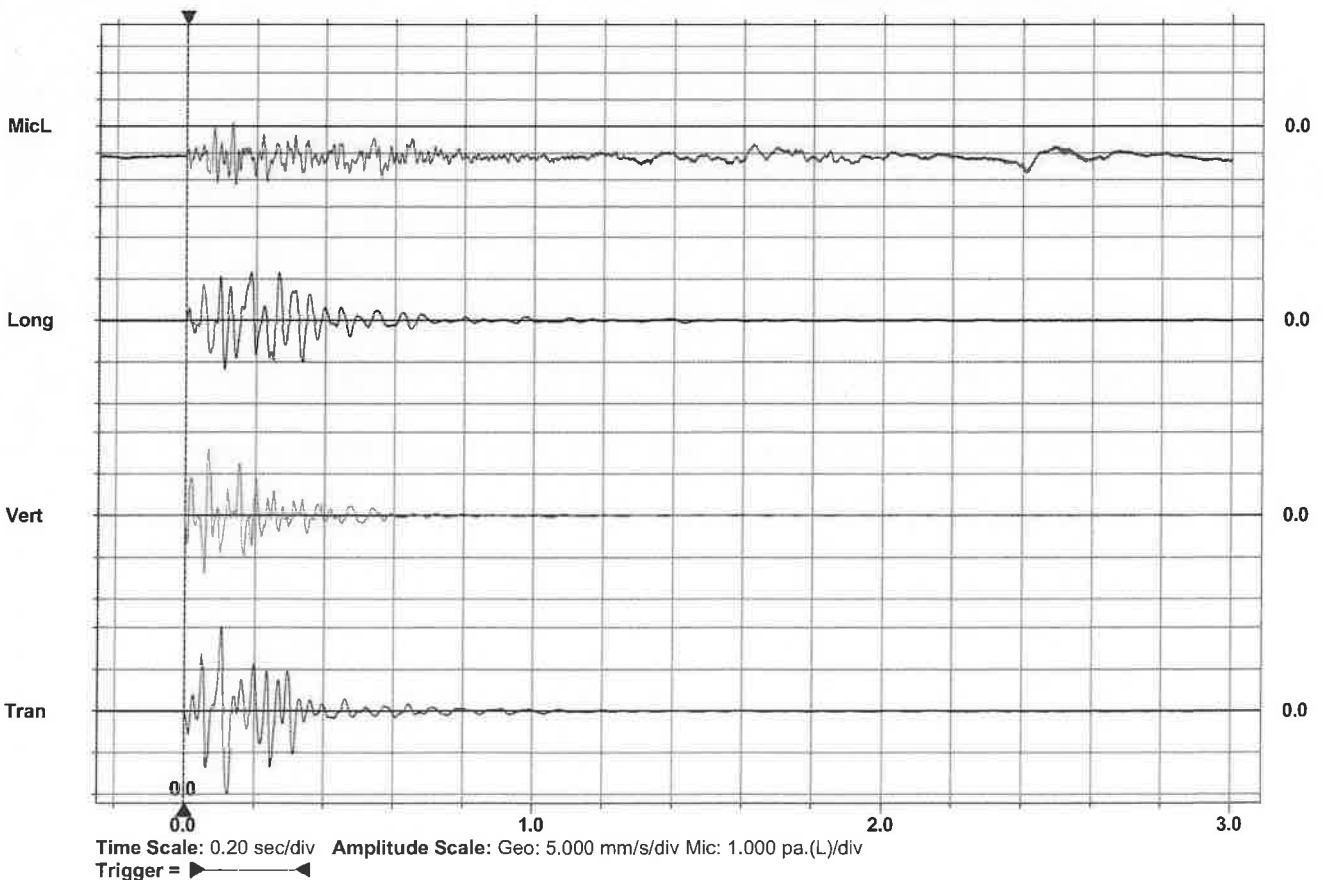
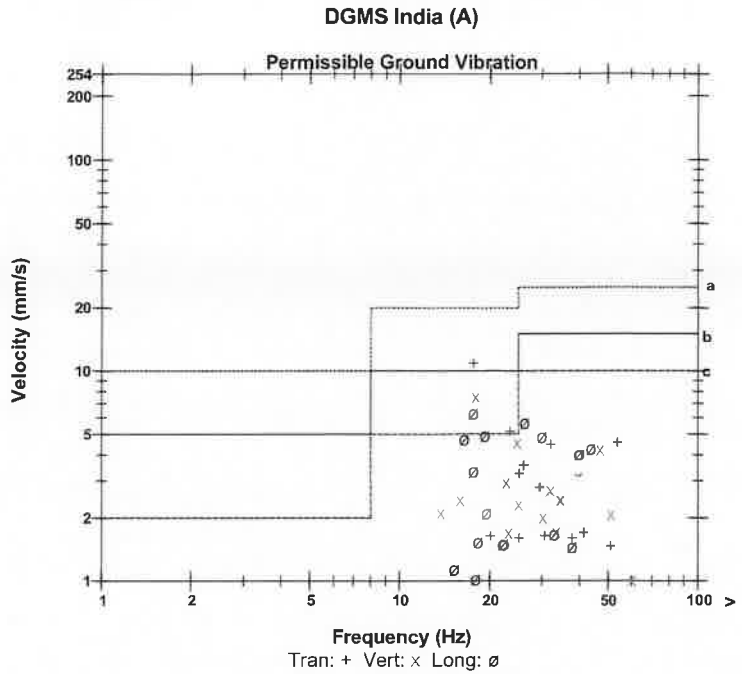
Notes

Location: CH @ 111.870
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

Microphone Linear Weighting
PSPL 95.1 dB(L) at 0.99 sec
ZC Freq 1.4 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.9	8.1	6.8	mm/s
ZC Freq	8.1	6.8	9.2	Hz
Time (Rel. to Trig)	0.101	0.079	0.99	sec
Peak Acceleration	0.254	0.229	0.228	g
Peak Displacement	0.078	0.058	0.059	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.37 mm/s at 0.99 sec
N/A: Not Applicable





Event Report

Date/Time Vert at 17:31:15 March 23, 2026
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

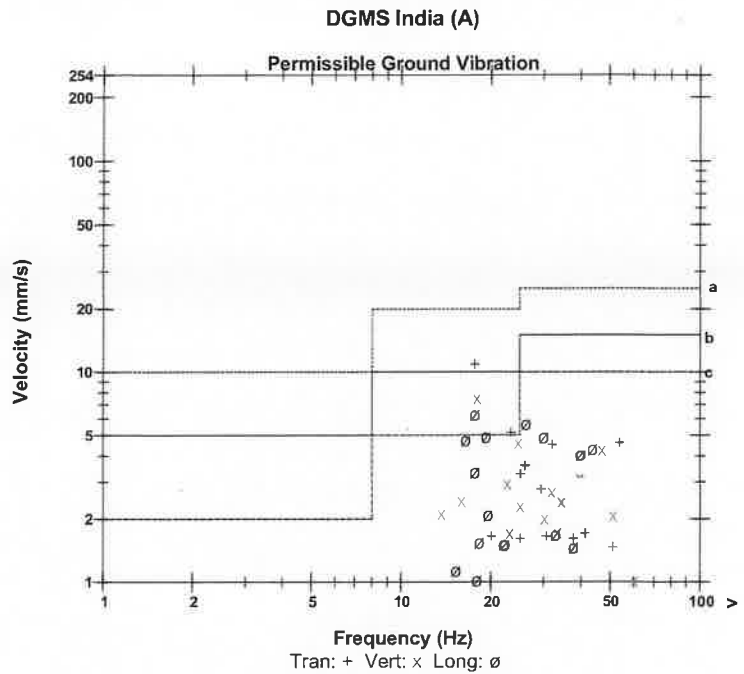
GPS Location **Latitude** **Longitude**
 Source: 017 22.366 N 082 33.083 E
 Sensor1: 017 22.366 N 082 33.016 E
 Distance: 119.38 m

Notes
 Location: CH @ 111.950
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

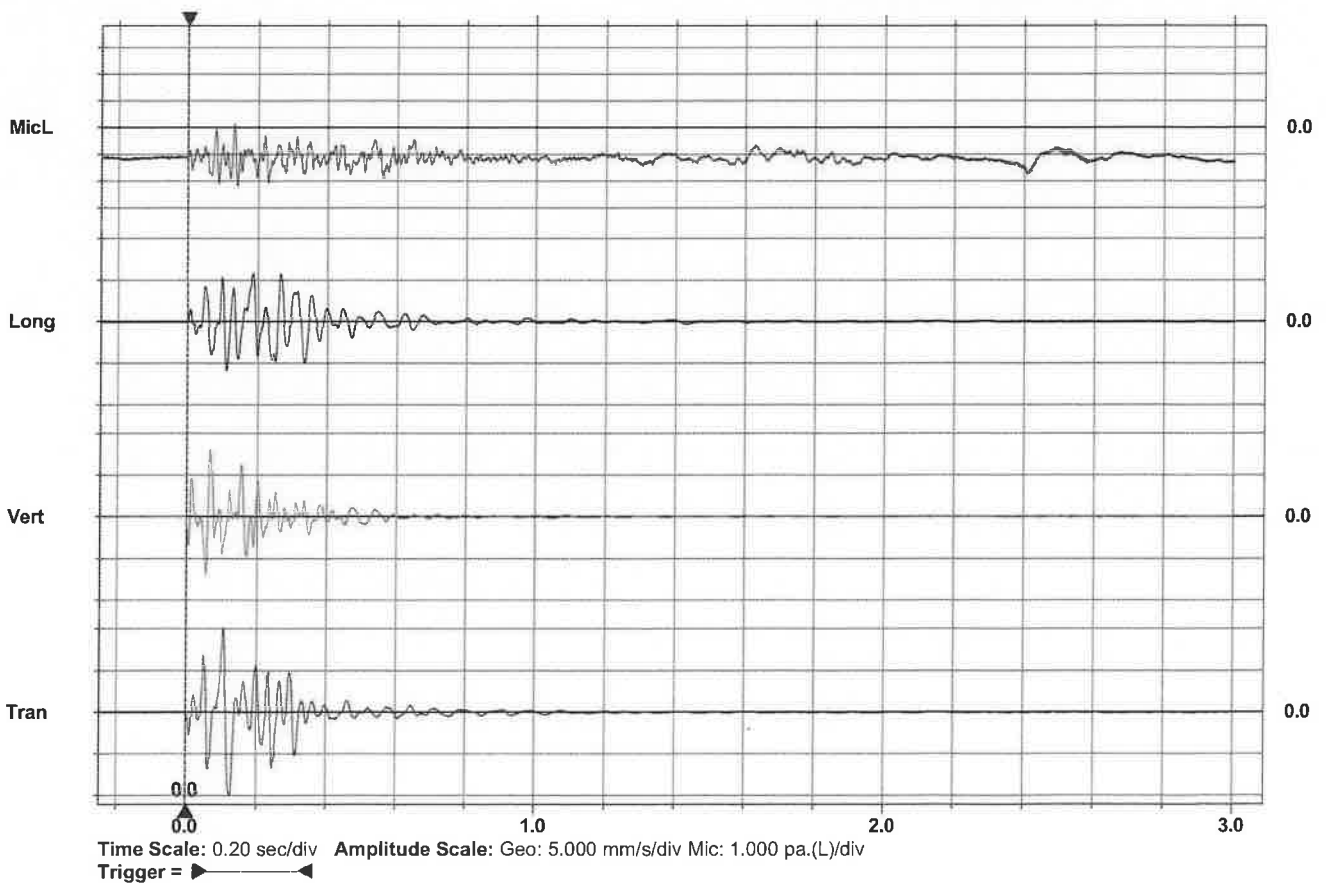
Microphone Linear Weighting
PSPL 98.5 dB(L) at 0.99 sec
ZC Freq 1.9 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	6.9	8.8	7.2	mm/s
ZC Freq	8.3	9.2	6.7	Hz
Time (Rel. to Trig)	0.101	0.079	0.99	sec
Peak Acceleration	0.254	0.229	0.228	g
Peak Displacement	0.078	0.058	0.059	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.51 mm/s at 0.99 sec
N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures





Event Report

Date/Time Vert at 11:30:20 April 10, 2026
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

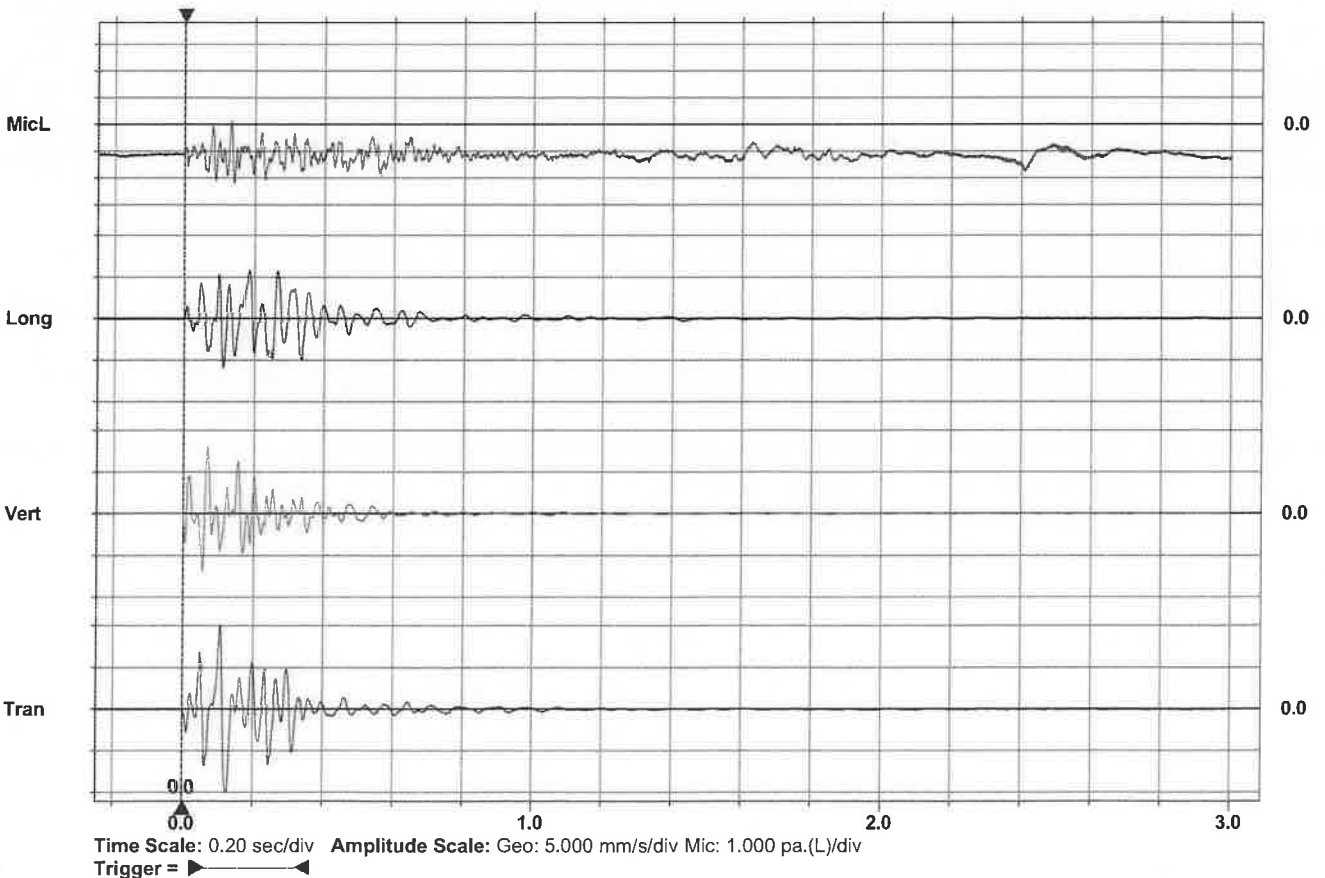
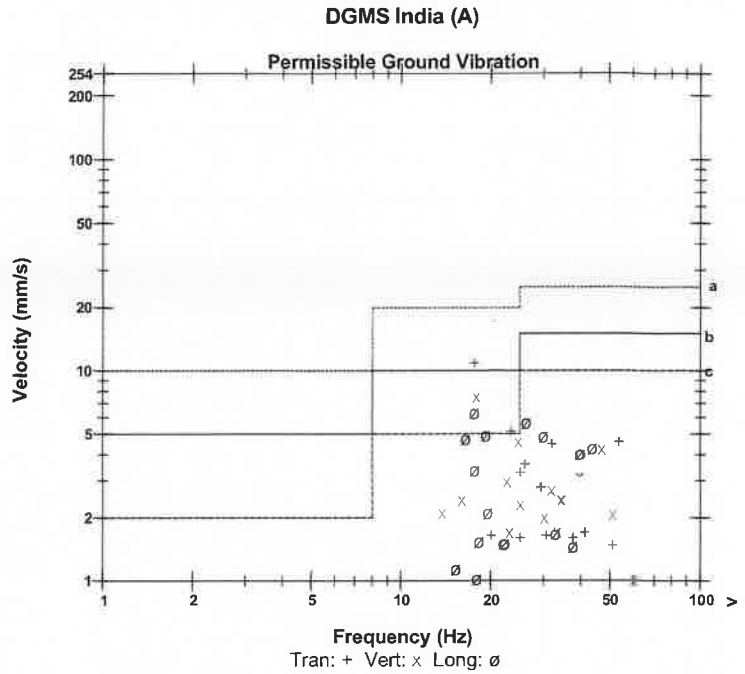
GPS Location **Latitude** **Longitude**
 Source: 017 22.333 N 082 33.116 E
 Sensor1: 017 22.266 N 082 33.183 E
 Distance: 196.16 m

Notes
 Location: CH @ 112.020
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

Microphone Linear Weighting
PSPL 98.4 dB(L) at 0.99 sec
ZC Freq 1.9 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	8.5	8.9	6.4	mm/s
ZC Freq	6.3	9.1	7.5	Hz
Time (Rel. to Trig)	0.101	0.079	0.99	sec
Peak Acceleration	0.254	0.229	0.228	g
Peak Displacement	0.078	0.058	0.059	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.45 mm/s at 0.99 sec
N/A: Not Applicable





Event Report

Date/Time Vert at 10:32:18 May 07, 2026
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/112+500.MMB

Serial Number UM23090 V 10-90FB Micromate ISEE
Battery Level 3.6 Volts
Unit Calibration February 23, 2025 by UES New Delhi
File Name UM23090_20250424110204.IDFW

GPS Location **Latitude** **Longitude**
 Source: 017 22.300 N 082 33.250 E
 Sensor1: 017 22.266 N 082 33.183 E
 Distance: 160.88 m

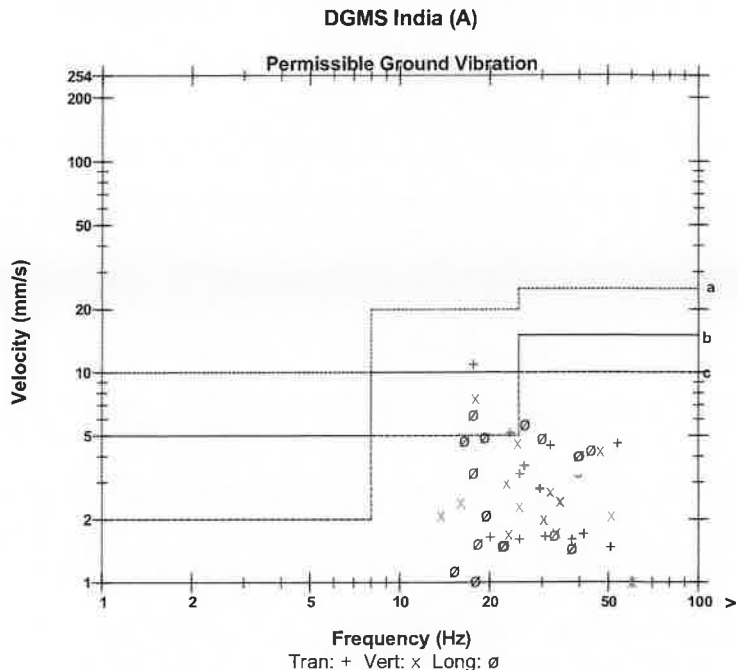
Notes

Location: CH @ 112.350
 Client: Water Resources Department
 User Name: BSR Infratech India Limited
 General: PIPLMC Package-6A

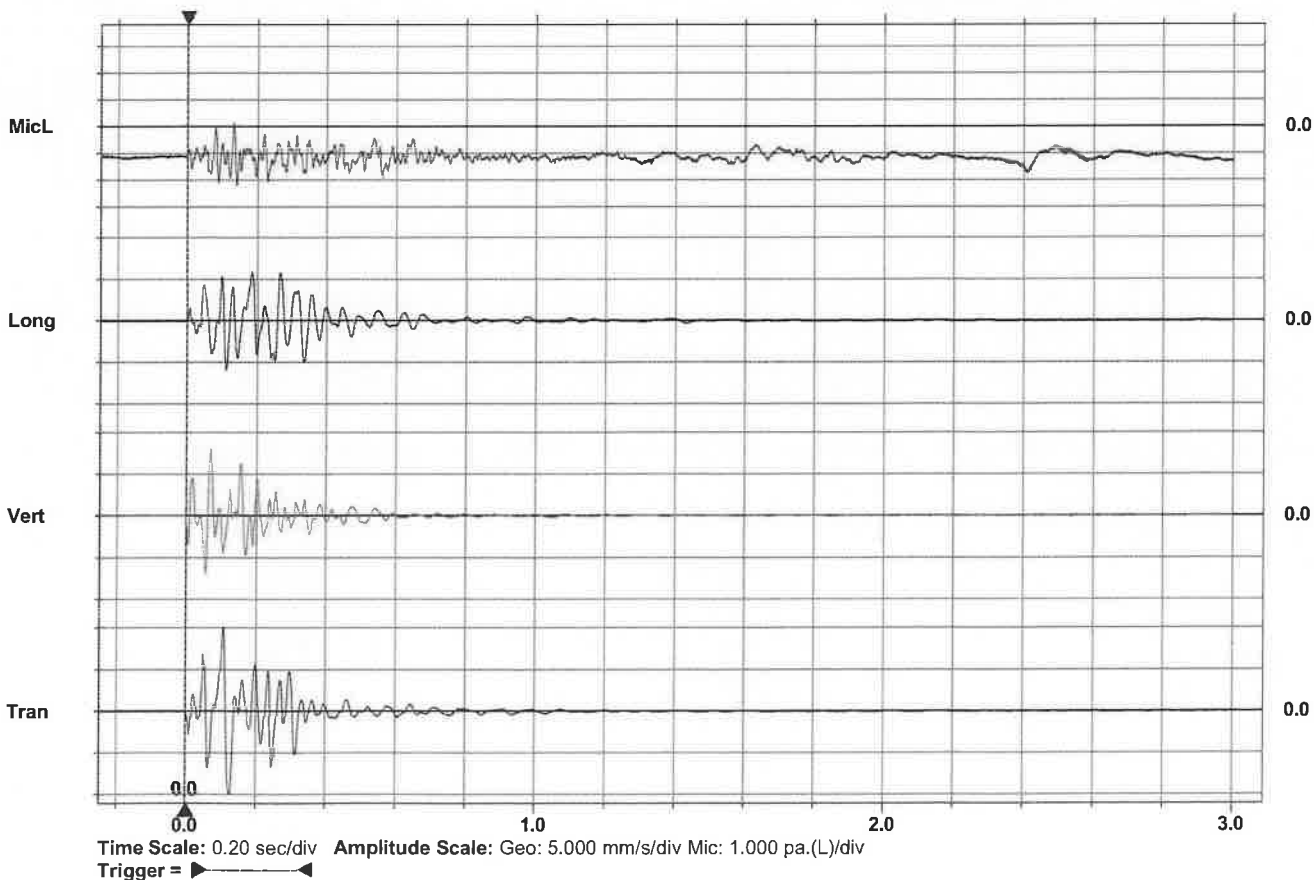
Microphone Linear Weighting
PSPL 97.5 dB(L) at 0.99 sec
ZC Freq 1.3 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1335 mv)

	Tran	Vert	Long	
PPV	6.6	9.2	8.4	mm/s
ZC Freq	7.3	8.2	7.6	Hz
Time (Rel. to Trig)	0.101	0.079	0.99	sec
Peak Acceleration	0.254	0.229	0.228	g
Peak Displacement	0.078	0.058	0.059	mm
Sensor Check	Passed	Passed	Passed	

Peak Vector Sum 01.27 mm/s at 0.99 sec
N/A: Not Applicable



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



34 Package 6A

34

Annexure - V

Muffling arrangements
with rubber tyres for
controlled blasting



Package 6A

35 Muffling arrangements for controlled blasting



Package 6A

36

Appraisal on blasting waves with sesimographic data by SE PIPLMC tuni to the near by Habitants

36



Payakaraopeta, India

Package 6A

37

Observation of
sesimographic data
by SE PIPLMC tuni

Payakaraopeta, India



● Package 6A

Muffling arrangements
with rubbers tyres for
controlled blasting



Item No.02:-

39

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No. 60 of 2026(SZ)

IN THE MATTER OF:

Padala Lova Dora,
Visakhapatnam, A.P & Ors.

...Applicant(s)

The State of Andhra Pradesh,
Through the Principal Secretary, WRD & Ors.

...Respondent(s)



Date of hearing: 15.04.2026.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER

For Applicant(s): Mr. Sanjay Upadhyay, Sr. Adv. a/w.
M/s. Eisha Krishn, Fizza Zaidi.

For Respondent(s): Mr. K. Ravindranath for R1, R3, R4 & R7.

ORDER

1. Let notice be issued to the respondents through the Tribunal as well as privately.
2. The learned counsel Mr. K. Ravindranath accepts notice on behalf of Respondent Nos. 1, 3, 4 and 7.
3. Post the matter on **01.07.2026**. In the meanwhile, the respondents are directed to file their respective replies.



Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Prashant Gargava, EM

O.A. No. 60/2026(SZ)
15th April, 2026. RS.